षायें ग्रौर तरक्की करेतो यह ज्यादा ग्रहम ग्रीर जरूरी है बजाय इसके कि सालाना नाखों रुपया इस तरह रायगां चला जाय।

मिसाल के तौर पर हम यह देखते हैं कि मुल्क में ग्रौर भी दूसरे बुजुर्गान के मन्दिर हैं और उनकी आमदनी से कौम की भलाई और तरक्की के प्रोग्राम चल रहे हैं। मसलन साउथ में श्री वेंकटेश्वर देवालय, तिरुपति. भीर जहां मैं रहता हं वहां श्रवण देवालय, गुलबर्गा है, जिनके नाम से कालेज चलाये जाते हैं, जिनके नाम से यनिवर्सिटियां चल रही हैं, उनके नाम की एक इंच जमीन भी नहीं है, महज नजर व नियाज श्रौर दान के बल-बुते पर कालेज चल रहे हैं ग्रौर इतनी मामदनी वाली ग्रजमेर शरीफ की दरगाह का कितना रुपया कौम की तरक्की ग्रौर भलाई पर सर्फ होता है यह सब जानते हैं। सैंकड़ों साल से जो चल रहा है वह याब षमाना का लिहाज करते हुये ग्रीर दूसरे इस्लामी मुमालिक में जैसा कि हो रहा है बर्दाश्त नहीं किया जा सकता। तो हक्मत का इकदाम काबिले सहसीन है और काबिले मुबारकबाद है और एन मंशा हजरत स्वाजा के तहत है। चन्द खुद्दाम को माहानां गुजारा श्रीर कोई दूसरे जरिये से मृतमइन किया जा सकता है। कीम को मृतमइन करना मुल्क के नौ-निहालों की और मल्क की तरक्की में हाथ बटाना निहायत ग्रहम ग्रीर जरूरी है। खुद्दाम के लिये जरिया गुजर बसर पैदा किया जाय ग्रौर उनके बच्चों की तालीम व तर्बियत का इन्तजाम किया जाय। उसके बाद जो मौजुदा विल का मंजा है उसको सख्ती से चलाया जाय।

इन चन्द अल्फ़ाज के साथ मैं इस बिल की ताईद करते हुवे ग्रपनी तकरीर खत्म करता हुं।

SHRI R. S. KHANDEKAR (Madhya Pradesh): Madam Deputy Chairman, It is a very small Bill, but at the same time it is a very important Bill. There

are no two opinions about the objects and reasons for this Bill and I do not think anybody in this House or in the other House will disagree with the motive of the Government in bringing forward this Bill before Parliament. I come from a place which is religious, which is important, which is ancient and which has also a shrine and 1 know the various sorts of things that take place in the name of God, in the name of religion and in the name of giving solace or giving heaven to the pilgrims by pandas, persons who sit on a platform either on the banks of a river or in the temple at such places. I come from Ujjain and it is also a holy place. There are so many things that happen there. There is need ta control all these things. Poor people come from far and near, from all parts of the country, even from outside. They come with their religious feelings.

THE DEPUTY CHAIRMAN: It is one o'clock now. You may continue on another day. The House stands adjourned till 2.30

> The House then adjourned for lunch at one of the clock.

The House reassembled after lunch at halfpast two of the clock, THE VICE-CHAIRMAN (SHRIMATI JAHANAHA JAIPAL SINGH) in the Chair

MOTION RE REPORT OF THB DEVELOPMENT COUNCIL FOR **AUTOMOBILES, AUTOMOBILE** ANCILLARIES AND TRANSPORT VEHICLE INDUSTRIES.

SHRI KRISHNA CHANDRA (Uttar Pradesh): Madam, I beg to move the following motion:

"That the Annual Report of the Development Council for Automobiles. Automobile Ancillaries and Transport Vehicle Industries for the year ending the 31st March, 1962, laid on the Table of the Rajya Sabha on the 25th February, 1963, be taken into consideration."

श्री कृष्ण चन्द्र]

उपसभाध्यक्ष महोदया, हमारी गवर्नमेंट ने प्रलग प्रलग उद्योगों के लिए प्रलग प्रलग डेवलपमेंट कौंसिल, विकास परिषद् बनाई हुई है और इन डेवलपमेंट कौंसिल्स का मुख्य उद्देश्य यही है कि वह उस उद्योग के बारे में, उसके ऊंच-नीच के बारे में देखे, उसको जो सहूलियतें चाहियें जो सुविधायें चाहिये उनको देखे और फिर गवर्नमेंट से सिफारिशें करे ताकि वह उद्योग दिन पर दिन प्रागे तरक्की करता जाय और उसकी प्रगति होती जाय। मोटरगाड़ियों और मोटर-माड़ियों के पुर्जी के लिए यह विकास परिषद् है जिसकी चर्चा का विषय ग्राज इस सदन के सामने प्रस्तुत है।

इसकी रिपोर्ट को देखने से पता चलता है कि यह रिपोर्ट साइक्लो-स्टाइल्ड है ग्रीर बहुत ही संक्षिप्त है, ब्रीफ है। १० टाइप्ड पेजेज से ज्यादा की पूरी वाल्यूम नहीं है और १० टाइप्ड पेजेज में सारी की सारी रिपोर्ट ग्रा गई है। ऐसी संक्षिप्त रिपोर्ट को पढ़ने से ऐसे उद्योग के सम्बन्ध में जो कि एक पेचीदा ग्रीर नया उद्योग इस देश के लिए है, उसकी प्रगति के सम्बन्ध में, उसकी क्या क्या दिक्कतें हैं इसके सम्बन्ध में और उसको क्या क्या सहलियतें दी जानी चाहिये उसके सम्बन्ध में क्या कोई जान-कारी प्राप्त कर सकता है यह सहज में ही समझ में आ सकता है। इस रिपोर्ट को से काफी हैरत होती है, काफी साम्चर्य होता है और यह कहना पड़ता है कि रिपोर्ट में कोई चीज ऐसी नहीं है कि कोई आदमी मोटर इंडस्ट्री के बारे में कोई जानकारी प्राप्त कर सके या उसकी दिक्कतों को समझ सके । इस कौंसल ने कुछ सब-क ने टियां बनाई हैं। उन सब-कमेटियों के नाम धगर में सदन के सामने रखुं तो उनके नामों से ऐसा पता चलता है कि यह जो डेब नप्तेंट कौंसिल है वह माटो- मोबाइल इंडस्ट्री के सम्बन्ध में बहुत ही गहरा विचार करना चाहती है। उन सब-कमेटियों के नाम ये हैं:—

Sub-committee on 'Study of tha Cost of different vehicles and makes under production indigenously*.

Sub-committee on 'Research, Testing and Quality Control'.

Sub-committee on 'Standardization and Assessing of Demand of Raw Materials'.

Sub-committee on 'Collection of Statistics on Import, Production, etc. of the different automobile components both in the organised and small scale sectors*.

Sub-committee on *Requirement of Technical Personnel'.

सब कमेटी के नामों से तो पता चलता है कि इस कौंसिल ने मोटर इंडस्ट्री के बारे में काफी छानबीन की है लेकिन खागे जो रिपोर्ट पढ़ते हैं तो ऐसा मालूम पड़ता है कि नाम बड़े दर्शन थोड़े जैसा किस्सा है, नाम तो बहुत बड़े बड़े रख दिये जैसे कि वाकई खूब अच्छा काम करना चाहते हैं और गहरा विचार करना चाहते हैं लेकिन देखने से मालूम होता है कि किसी सबकमेटी ने कोई भी काम धागे नहीं बढ़ाया है।

मोटर का उद्योग इस देश के लिये ही नहीं सारे देशों के लिए, संसार के लिए, एक बहुत महत्वशील उद्योग है। आज देश का बहुत कुछ ट्रांस्पोर्ट मोटर के ऊपर चलता है और संसार में भी, दूसरे बहुत से देशों में जो कि उन्नतिशील हैं और जहां रेलवे के द्वारा यातायात होता है वहां भी व्यक्तियों का और माल का मोटर गाड़ियाँ द्वारा रेलवे से यदि ज्यादा नहीं तो उसके बराबर यातायात भ्रवश्य होता है। माल ढोने के लिए, माल को इधर से उधर ले जाने के लिये आज हिन्द्स्तान में मोटर-गाड़ियों का काफों प्रयोग होने लगा है। ये ब्यापारियों को बहुत सहुलियत देते हैं भौर इसमें खर्चा भी कम ग्राता है। रेल बालने में बहुत बड़ा खर्चा ग्राता है ग्रीर बह एक बहुत बड़ी सैंट्रलाइज्ड इंडस्टी है लेकिन मोटर ट्रांस्पोर्ट किसी घर के पास से या किसी की दूकान पर से भी माल उठा लेते हैं और माल पहुंचा देते हैं। धाज हम हिन्द्स्तान में देखते हैं कि माल को ढोने के लिये मोटर द्वांस्पोर्ट बहुत काफी बढ़ गया है। पंजाब से ले कर बम्बई तक ग्रीर पंजाब से ले कर कलकत्ता तक भाज मोटर के दक हमारा माल इधर से उधर और उधर से इबर बे जारहे हैं। यह ग्रीर भी बढ़ सकता है यदि जो उनके सामने दिक्कतें हैं वह दूर ह्यो जॉर्वे।

सब माननीय सदस्य जानते हैं कि किसी देश के विकास के लिए ट्रांस्पोर्ट एक बहुत महत्वशील स्थान रखता है। ग्राज हमारे यहां दांस्पोर्ट की कमी हो जाय श्रीर कोयला न मिले तो हमारी सारी इंडस्ट्रीज ठप्प हो जाती है भीर चारों तरफ से जोर दार चिल्लाहट ग्राने लगती है। कच्चा माल न मिले तो इंडस्ट्री खत्म हो जाती है। तो किसी उद्योग को बढ़ाने के लिए किसी उद्योग के विकास के लिए ट्रांस्पोर्ट एक स्थान रखता है। दूसरे, महत्वशील मोटर का उपयोग सुरक्षा के कामों में, डिफोंस के कामों में बहुत होता है। आज फीजें मोटर-ट्रांस्पोर्ट का ही प्रयोग करती हैं क्योंकि ग्रब वह पुराना जमाना नहीं रहा जब कि घोड़ों पर, खच्चरों पर, ऊंटों पर लोग जाते थे। ग्राज तो मोटर ग्रीर मोटर टैंक वगैरह चलते हैं। इस वास्ते मोटर-इंडस्ट्री देश के लिए बहुत जरूरी 'डस्ट्री है लेकिन भ्रमी तक इस देश में इसकी पति काफी नहीं हो पाई है। इस प्रगति के रास्ते में इकावटें हो सकती हैं लेकिन उन इकावटों को दूर करने की कोई विश्वेष कोशिश अभी तक नहीं की गई है।

में कुछ आंकड़े देता हूं जिनसे कि
यह मालूम हो जायेगा कि हमारे यहाँ
मोटर-उद्योग प्रगति नहीं कर रहा है।
१६५२ में हमारे यहां प्रति मास श्रीसतन
१२७४ मोटर कारें बनी वीं और इसी तरह
१६५३ में ११६०, १६५४ में १२०५, १६५५ में १६२४, १६५६ में २६७८, १६५७ में ३६६१, १६५८ में ३२३३, १६५६ में ३०३६, १६६० में ४३४८, १६६१ में ४५२६, १६६२ में ४८१६ और १६६३ में ४३६४।
इस से आगे हम प्रगति नहीं कर पाए हैं।

कामशियल व्हीकल्स और ट्रक्स का भी
यही हाल है। १९५५ में हमारे यहां पैट्रोल से
चलने वाली ट्रकों का औसतन मासिक उत्पादन
था ३६६ और डीजल का १६६। भीर भाज
१६६२ में १३६ है पैट्रोल का और १५०४ है
डीजल का। अब यह १५०० के करीब कई
साल से बराबर चला आ रहा है।

श्री सी० डी० पांडे (उत्तर प्रदेश): यह फिगर्स कुछ सही नहीं मालूम पड़ते हैं। मेरा ख्याल है कि बहुत कम हिसाब लगा रहे हैं ट्रक्स का ।

श्री कृष्ण चन्द्र : ट्रक्स के बारे में मैंने पेट्रोल का श्रलग श्रीर डीजल का श्रलग बताया है ।

श्री सी० डी० पांडे: मेरा श्रापको डिस्टबं करने का इरादा नहीं था । मेरा कहना था कि कुछ कम लग रहे हैं श्रापके फिगर्स ।

श्री फुरण चन्द्र: मैं ने थोड़े से फिगर्स दिये जिस से यह पता चले कि यह मोटर उद्योग हमारा कुछ बढ़ नहीं रहा है। उद्योग नहीं बढ़ रहा है, उत्पादन नहीं बढ़ रहा है, उसके साथ साथ की मतें बराबर बढ़ती जाती हैं।

श्रि कृष्ण चन्द्री कीमतों को कम करने के लिये जितनी कोशिश की जाती है उतनी ही वे बराबर बढ़ ही रही हैं। भ्राज तो यह हालत हो गई है कि कीमतों पर गवर्नमेंट ने कन्दोल लगाया ग्रीर गवर्नमेंट की कन्टोल प्राइस पर ग्राज मोटर कार हर एक ^{*}को ग्रासानी से प्राप्त नहीं है बल्कि उसके लिये महीनों इंतजार करना पड़ता कभी कभी तो वर्षों इंतजार करना पडता है।

इसके ऊपर टैरिफ कमीशन ने दो बार विचार किया -- १९५२ में विचार किया. १९५६ में विचार किया । उसके बाद टैरिफ कमीशन ने कीमतों के बारे में शायद कोई विचार नहीं किया। टैरिफ कमीशन की १६५६ की रिपोर्ट के मताबिक हिन्दस्तान मोटर्स की गाड़ी "लैन्डमास्टर" की कीमत श्राती थी ६०१३ रु० धौर "फिएट" की कीमत ५,३५० रु०। उसके बाद १६६० में हमारी गवर्नमेंट ने एक एडहाक कमेटी मुकरर्र की आटोमोबाइल इन्डस्टी के ऊपर विचार करने के लिये। मकसद उसका यह था कि कोई ऐसी गाड़ी बनाई जाय, जो सस्ती हो, ऐसी सस्ती मोटर कार बनाई जाय जो ग्राम ग्रादमी इस्तेमाल कर सके, बहत मंहगी उसको न पडे । लेकिन उस कमेटी ने भी सब बातों पर विचार किया ग्रौर उसको राय थी कि ग्रगर कोशिश की जाय और जो बहत अच्छा मनाफा हो रहा है उसको कम कर दिया जाय तो "एम्बैसेडर" की कीमत ११.०५४ ६० हो जायगी. "फीएट ११००" की कीमत ६,२८३ रु० हो जायगी और "स्टैन्डडं टेन" की कीमत १,५१० हो जायेगी । लेकिन आज हम देखते हैं कि आज हमारी कीमतें बहत बढ़ी चढ़ी हैं। श्राजकी कीमतों के बारे में श्राज ही एक सवाल के जबाब में बताया गया है कि "हिन्दुस्तान एम्बेसेडर" की १२,१८१६० है, "फिएट ११००" की १०,१३६ ₹० हैं श्रोर "स्टैन्डर्ड हैराल्ड " की १०,६८० रु । इन कीमतों को देखने से पताचलता है कि ये कीमतें बरावर बढ़ती ही आ रही हैं।

एडहाक कमेटी जिस के चेयरमैन मिस्टर एल० के० झा थे, आई० सी० एस० उन्होंने एक बड़ी लम्बी चौड़ी रिपोर्ट दी, सारी मोटर इन्डस्टी के बारे में विचार किया, उसकी तह में गए. उसकी जड में गए भीर उन्होंने कोशिश यह की कि किसी तरह से मोटर कारों की कीमत कम हो जाय । उसके बाद एक छोटी गाड़ी की उन्होंने सिफारिश की; प्राइवेट सेक्टर में बनाने की । उसके बाद एक ग्रीर कमेटी हुई , जो पान्हें कमेटी कहलाती हैं । उस कमेटी ने एक बहुत निश्चित सिफारिश यह की कि पब्लिक सेक्टर में, सार्वजनिक क्षेत्र में, यह छोटी गाड़ी बनाई जाय ताकि हर श्रादमी जो चाहै वह उसको इस्तेमाल कर सके। इन दोनों कमेटियों में से पहली कमेटी की सिफारिश थी कि मोटर इण्डस्टी में जहां उसकी कास्ट कम हो सकती है वहां जो डीलर्स हैं उनका जो मुनाफा है वह बहुत कम किया जा सकता है क्योंकि ग्राजकल उनको बहुत मुनाफा मिल रहा है । मैं इस संबंध में माननीय मंत्री मही-दय से कहना चाहंगा कि जब ग्राज सेल्सें मार्केट हैं बायर्स मार्केट नहीं तो आज इस जमाने में जब मोटरें प्राप्त ही नहीं हो रही हैं, उन के लिये वर्षों इंतजार करना पडता है तो ऐसी सुरत में उन मोटर बिकेताग्रों को ज्यादा इसका मनाफा देने से क्या लाभ है ? इतना जबदंस्त प्राफिट जो उनको दिया जा रहा है कि ग्राज मोटर बिकेता बढ़ते जा रहे हैं ग्रीर मालामाल होते जा रहे हैं। हम मोटर की कास्ट को कम कर सकते हैं यदि उन के मुनाफे को कम कर दें। उनकी इस सिफारिश को कहां तक माना गया है यह मैं नहीं जानता हं लेकिन जहां तक मझ मालम है, उनकी सिफारिश पर कोई ग्रमल नहीं हथा, उनका मुनाफा वैसे का वैसा कायम है।

दूसरे देशों में जो मोटर इण्डस्ट्री धाज बल रही है, जैसे अमेरिका में, इंगलैन्ड में श्रीर दूसरे देशों में चलती है, विशेष रूप से अमेरिका में जहां कि मोटर इन्डस्टी एक बड़ा उद्योध है वहां उसी के साथ साथ बहुत से छोटे होडे

उद्योग पनपते हैं उसकी छत्रछाया में भ्रीर वे मोटर गाड़ी के विभिन्न पूर्जे जो होते हैं, छोटे छोटे पार्टस होते हैं उनको सस्ते में बनाते हैं। इसके ग्रलावा बहत से ग्रादिमयों को रोजगार मिल जाता है और इतनी बड़ी कैंपिटल की जरूरत नहीं पड़ती है। मोटर का उद्योग चलाने के लिये पूर्जे अलग से ही खरीद लिये तो इसके लिये ज्यादा रुपये की खागत की जरूरत नहीं होती । कोई पूर्जा कोई बना रहा है, कोई पूर्जा दूसरा बना रहा है। इस तरह से एन्सीलरी धंधा बराबर विकसित हो रहा है अमेरिका में और दूसरी जगहों में। यहां भी गवर्नमेंट की यह नीति है साथ एन्सीलरी इन्डस्ट्रीज की जानी चाहिये। जब शर्त लगाई कि जितने मोटर के कारखानेदार हैं. जो मोटर बनाते हैं, वे अपने अलग अलग किस्म के पूर्जे छोटे दस्तकारों से, दूसरे लोगों से खरीदेंगे ताकि उनकी भी इम्डस्ट्री पनपे श्रीर ग्रागे बढे लेकिन हम क्या देखते हैं कि वह भी काम ज्यादा तरक्की पर नहीं है, उसकी भी प्रगति कुछ नहीं हुई। पहले तो दिक्कत यह है कि हमारे यहां स्टैन्डडीईजेशन नहीं है मोटर पार्ट स का।

गवर्नमेंट ने एक काम बहुत ग्रन्छा किया है कि उसने बहुत सी किस्म की जो गाड़ियां चलती थीं, छोटी ग्रीर बडी, उन सब को बन्द करके तीन गाड़ियां कर दी हैं। अब तीन गाडियों में जो मोटर के पूर्जे लगते हैं अगर उनको स्टैन्डर्डाईज कर दिया जाय तो इसका नतीजा यह होगा कि एक गाड़ी के पूर्जे दूसरी गाडी में फिट हो जायेंगे और इस इन्डस्ट्री को डवलप करने में बड़ी ग्रासानी होगी। ग्रगर हमने ऐसा कर दिया तो वह इन्डस्टी ग्रागे बढ़ सकेगी ग्रौर सारे मुल्क में पार्टंस बन सकेंगे । गवर्नमेंट नम्ने के डिजाइन तय कर दे कि इस नाप तौल के पूर्जे बनाये जाने चाहियें और फिर उसी डिजाइन और नापतील के सारे देश में वे पुर्जे बनाये जायेंगे। धमरीका

में यह काम गवर्नमेंट ने किया है भ्रीर उसने इसके लिए स्माल बिजनेस एडमिनिस्टेशन एक्ट पास किया और सेन्ट्रल गवर्नभेन्ट की ब्रोर से इस तरह के कई संस्थान सारे ग्रमरीका में खोले गये और उनका जाल बिछा दिया गया। इन संस्थानों का यह काम है कि वे एन्सीलरीज इन्डस्ट्रीज को बढ़ावा दें, इस वात पर जोर हैं कि कोई मोटर बनाने वाला, कारखाने वाला जितने भी छोटे पूर्जे खरीदे वे छोटे उद्योगों द्वारा ही बनाये पूर्जे खरीदे।

अमरीका में स्माल बिजनेस एडमिनिस्ट्रेशन की जितनी भी संस्थाएं हैं उनकी यही कोशिश रहती है कि सब पूजें एक ही तरह के बनाये जायें और इसका परिणाम यह हुआ है कि वहां पर जितनी भी एन्सीलरीज इन्डस्टीज हैं वे काफी तरक्की कर गई हैं। इमारे यहां पर गवर्नमेंट ने इस तरह मोटर पूजों के सम्बन्ध में. एन्सीलरीज इन्डस्टीज के सम्बन्ध में कोई कदम नहीं उठाया है जिससे यह उद्योग तरक्की कर सके । शायद सरकार के सामने दिक्कतें हों, लेकिन बगैर एन्सीलरीज इन्डस्ट्रीज को डेवलप किये हम इस इन्डस्टीज में तरक्की नहीं कर सकते हैं। जब तक हम एन्सीलरीज इन्डस्टीज को बढावा नहीं देंगे तब तक हमारा मोटर उद्योग तरक्की नहीं कर सकता है और न कीमत कम हो सकती है। एक दलील यह दी जाती है कि सस्ती कारें नहीं होती चाहिये क्योंकि सुरक्षा के लिए पैसे की ग्रावश्यकता है। ग्राज बचत फन्ड में लोगों द्वारा रुपया जमा करना बहुत ग्रावश्यक है क्योंकि उसके द्वारा सरक्षा के कार्य किये जा सकते हैं। अगर छोटी कार निकाल दी गई तो छोटे लोग ग्रपनी बचत की रकम इस कार को खरीदने में लगा देंगे।

दूसरी दलील यह दी जाती है कि हमारे देश में इस समय जो मोटर के कारखाने हैं उनके पास इतना काम नहीं है इसलिए नया मोटर कारखाना खोलने की जरूरत नहीं है। द्यगर कोई नया मोटर कारखाना खुला तो जो ियो कृष्ण **च**न्द्री

कारखाने मौजूद हैं उन्हें नुकसान पहुंचेगा । यह बात सही है कि हमारे देश में मोटर के जो कारखाने हैं उन्हें नुकसान न पहुंचाया जाय। हमारे देश में जो भोटर उद्योग का काम हुआ है वह नष्ट न होने पावे। धगर वह नष्ट हुआ तो इससे देश को बहुत नुकसान पहुंचता है । यह जो दलील दी जाती है कि ग्रगर एक नया उद्योग खलेगा, नया कारखाना खलेगा तो उससे सम्बन्धित उद्योग पर ग्रसर पढेगा । परन्त हमने तो स्कृटर के बारे में यह देखा है कि जब लैम्ब्रेटा स्कूटर देश में काफी चल रहा षा, प्रपना क्षेत्र बढ़ा लिया था, चाहे उसने कोई प्राफिट नहीं लिया था परन्तु वह सब अच्छी तरह से कायम हो गया था, तो सरकार बे इन सब बातों को दरगुजर करके वैस्पा स्कटर बनाने का लाइसेन्स और जारी कर दिया भीर एक कारखाना भीर खुल गया। धाज देश में वैस्पा स्कूटर बन रहा है, लैम्बेटा स्कटर बन रहा है लेकिन दोनों की कीमत घट नहीं रही है बल्कि बढ़ती ही चली जा रही है।

THE VICE-CHAIRMAN (SHRIMATI JAHANARA JAIPAL SINGH): You have taken twenty-five minutes. Please wind up now.

SHRI KRISHNA CHANDRA: I shall just take five or ten minutes.

ला किमयान ने अपनी रिपोर्ट में यह सिफा-रिश की थी कि जो लोग हायर परचेज बेसिस पर मोटर ट्रक्स खरींदते हैं उनके सम्बन्ध में कानून बना दिया जाय। छोटे छोटे ग्रादमी इस तरह की गाड़ियों को खरीदकर चलाते हैं और माल ढोते हैं, उनके पास इतनी पूंजी नहीं होती कि वे हजारों क्यये के ट्रक को एकदम खरीद लें। ग्राज देश में इसके लिए मोटर फाइनेन्स बिजनेस चालू हो गया है। देश में ऐसी कंपनियां खड़ी हो गई हैं जो लोगों को हायर परचेज बेसिस पर गाड़ियां देती हैं। ये कम्पनी वाले गरीव लोगों से कागज लिखा लेते हैं कि तुम्हें माहवारी इतनी किस्त देनी होगीं, इतना सूद देना होगा और जब तक तुम मोटर का पूरा हिसाब नहीं चुका दोगे तब तक मोटर की मिल्कियत तुम्हारे नाम नहीं की जायेगी। माज देश में इस तरह की चीज चल रही है धीर इसकी बाड़ में बहुत सी बदमाशी भी चल रही है। इस तरह की देश में जो दकानें हैं, कम्पनियां हैं, वे अपने फायदे के लिए बहुत सी नई तरकीवें निकालती रहती हैं धौर नई नई चालबाजियां करती रहती हैं। इसके लिए लॉ किमशन ने रिपोर्ट दी थी कि हायर परचेज सिस्ट्म के लिए एक कानून बना दिया जाना चाहिये ताकि उसके जरिये इस तरह के लोगों की चालवाजियों पर नियंत्रण हो सके और उन्हें इस तरह का मौका न मिल सके कि जिससे चाहे जितना सुद ले लें। भाज देखने में भाता है कि ये कम्पनियां गरीब लोगों से जो इक का घन्धा करके धपना जीवन गजर बसर करते हैं उन्हें तरह तरह से परेशान करते हैं धौर उनसे ज्यादा से ज्यादा मुनाफा लेने की कोशिश करते हैं इन सब चीजों को खत्म करने के लिए लां कमिशन ने एक कानन बनाने के बारे में सिफारिश की थी लेकिन वह कानून सभी तक हमारे मामने नहीं प्राया है। गवर्नमेंट इस बारे में क्या करने जा रही है यह भी पता नहीं चल सका।

हमारी जो डेवलपमेन्ट कौंसिल है, जिस का मैं ने जिक किया और जिस की रिपोर्ट की धाज सदन में इस समय चर्चा है, उस इवलपमेन्ट कौंसिल ने इन दो बातों पर भी विचार किया । इस डेवलपमेन्ट कौंसिल को यदि भाप देखें तो उस में भाप को ज्यादातर वही लोग मिलेंगे जो मोटर इन्डस्टीज को चलाते हैं, मोटर विकेता हैं या कुछ टैक्निकल जानकार हैं । ज्यादातर तादाद, दो-तिहाई से भी ज्यादा मेम्बर इस कौंसिल के वे लोग हैं जो मोटर इंडस्ट्रीज का संचालन करते हैं, मोटर इन्डस्टीज के मालिक हैं। उन्होंने धपनी रिपोर्ट में स्माल कार का जिक किया, लां कमिशन ने हायर परचेज स्कीम के बारे में जो कुछ कहा है, उसका जिक किया। हेवलपमेन्ट कौंसिल ने धपनी सिफारिश में

यह कहा है कि जो छोटी कार है वह बन नहीं सकती है और उसके रास्ते में बहुत सी रकावटें भ्रायेंगी । यह एक ऐसी स्कीम है जो कि कारामद होने वाली नहीं है, यह व्यावहारिक स्कीम नहीं है ग्रीर चल नहीं सकती है। उन्होंने इस कार के खिलाफ बहत जोर दिया है। लॉ कमिशन ने हायर परचेज स्कीम के बारे में जो सिफारिश की है उस के बारे में भी डेवलपमेन्ट कौंसिल ने यह कहा है कि ऐसी चीज नहीं होनी चाहिये। उनकी राय है कि इस स्कीम के जरिये देश में इस समय जो काम चल रहा है, गरीब लोग जिन टुकों के द्वारा अपना धन्धा चला रहे हैं, वह सब काम ठप्प हो जायेगा । मेरा मक्सद यह है कि डेवलपमेन्ट कौंसिल ने बजाय इसके कि मोटर की इन्डस्टी को कैसे धागे बढाये, उस को कैसे डेवलप करें, उन्होंने ऐसी कोशिश की है कि उसके सदस्यों का जो यह धपना धन्धा है, उनकी जो यह इन्डस्ट्री है, उसमें द्यागे किसी तरह से घांच न धाने पावे। छोटी कार धौर हायर परचेज से उन के चन्चे में यांच भाती ग्रीर उन्होंने इन दोनों की ही मखालिफत की।

डेवलपमेन्ट कौंसिल की योजना श्रच्छी बात है कि हर एक उद्योग को समझने वाले, उनके जानकार लोगों को उद्योग के सम्बन्ध में जानकारी हासिल करनी चाहिये और उसकी जांच पडताल करनी चाहिये कि उक्त उद्योग के सम्बन्ध में क्या क्या दिकतों हैं, क्या क्या उस को सहनियतें मिलनी चाहिये थौर ग्रागे कैसे प्रगति की जानी चाहिये। उस के लिये ग्रपने सुझाव कौंसिल को गवर्नमेंट के सामने रखने चाहियें। धगर यह बात ऐसे ही चले तो देश को बहुत फायदा होगा। हर एक उद्योग से सम्बन्ध रखने वाले जानकार लोग यदि उस उद्योग के बारे में श्रच्छी तरह से जांच पडताल करेंगे ग्रीर गवर्नमेन्ट के सामने सुझाव रखेंगे कि वह उद्योग किस तरह से बिकसित हो सकता है, उस को कैसे बढावा दिया जा सकता है, उस की कैसे प्रगति हो सकती है, अगर इन सब बातों के बारे में वे सिफारिश देंगे तो इस से उस उद्योग की तरक्की हो सकती है और देश तेजी के साथ आगे बढ सकता है। डेवलपमेन्ट कौंसिल का जो यह उद्देश्य है उस उद्देश्य को यह कौंखिल पुरा नहीं कर पाई है।

3 P.M.

बाइसिकिल इंडस्ट्री के बारे में मैं जरा सा कहना चाहंगा । गवर्नमेंट ने यह सोचा कि बाइसिकिल की एन्सीलरी इंडस्टी को बढावा दे, साइकिल के पार्ट्स हैं वे छोटे उद्योग घंघों में तैयार होने चाहिये। स्माल स्केल इंडस्टीज के जो डेवलपमेंट कमिश्नर हैं उन को गवर्नमेंट ने यह काम सुपुदं किया । पहले उन्होंने स्टैण्डर्डाइज किया धौर फिर कहा कि जो साइकिल के पार्ट्स बनाना चाहें वे बना सकते हैं। फिर छोटे घंचे वालों ने थोड़ा पैसा लगा करके, दस हजार, बीस हजार रूपये की पूंजी लगा कर के साइकिल के पार्ट्स बनाना शुरू कर दिया । उसके लिये हैवलपमेंट कमिश्नर तमाम सहलियतें देते हैं, टैक्निकल जानकारी देते हैं, कच्चा माल जो चाहिये वह देते हैं, मशीने देते हैं । इस तरह से बाइसिकिल के बारे में जो एन्सीलरी का डेवलपमेंट हुआ है वह काफी ज्यादा हुआ है। इसी तरह से धगर मोटर इंडस्ट्री के सम्बन्ध में एन्सीलरी इंडस्ट्री डेवलप करने में गवनं मेंट इतना ही प्रयास करती, इतनी ही कोशिश करती, तो उसकी भी हालत आज ज्यादा ग्रच्छी होती । इन शब्दों के साथ मैं धाप को धन्यवाद देता हं।

The question teas proposed.

SHRI DAHYABHAI V. (Gujarat): Madam, the House would be grateful to the mover of the motion for taking the initiative and bringing forward this very important subject for discussion before the House. You will excuse me, Madam, if I stray a little from the object of the motion, the report of the Development Council, because the mover of the motion

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[Shri Dahyabhai V. Patel.] has moved the motion in such a way that he has gone far beyond the scope of this report alone. So, if I make a few remarks on those lines, I hope you will be indulgent to me. However, I shall try to stick to the time limit and try to be relevant as far as possible on this subject.

The Council appointed by the Government, to my mind, has done very useful work. The twelve thousand odd rupees that the Council spent at least did one thing. They dispelled the Krishna Menon notion of the small car. The economy invited by the Government of India to this country, called the "Moonshine madness', has been dinned into experts and the Government have finally accepted this proposal. At least that one object has been served. Simultaneously I should like to draw the attention of this House and the country to what that has cost us.

The automobile industry js a very necessary thing for any progressive country. We know, Madam, in the West there has been tremendous progress by certain countries, countries that build up their automobile industry first. the case of the United States or Germany These countries did not have a vast empire that the British had. The British also had an automobile industry and their tected markets and the empire that enabled them to build up a large industry In fact, I would say that in free competition in quality what the Americans and the Germans gave us was decidedly superior What America gives to us in the matter of automobile industry, I would submit, is more suited to this country because of a few things that are very similar, namely, a vast country, vast distances and dimensions The importance of automobile industry for a country which has to build up its agriculture can be imagined. Agriculture, if it is supported by a properly built auto- | mobile industry, can increase. I do not believe that the type of agriculture that we want or the progress and high production In agriculture that we

want is going to come by distributing an acre or 1£ acre to every peasant or every soul in this country. Agriculture is going to give us more production if it is in the hands of the people who know agriculture, if it is in the hands of the people who can produce more with the use of mechanical cultivation . . .

THE MINISTER OF STEEL, MINES AND HEAVY ENGINEERING (SHRI C. SUBHAMANIAM): I suppose this it near relevancy.

SHRI DAHYABHAI V. PATEL: If the hon. Minister is a little patient, he will understand. I was completing the sentence and he would have understood. Mechanical cultivation depends on automobile industry. Any agricultural instrument which is to be propelled by a machine is something like automobile industry, and higher production in agriculture can come only if a machinepropelled instrument, plough or truck is used for the very simple reason that a bullock-plough can plough only a tew inchet into the soil while a plough that 1* driven or pulled by a machine can go 8", 10", 12" or 15^y. It will turn the soil over. The soil that is underneath will come up and the result will be much better.

Similar is the case with defence. Our defence depends very much on our automobile industry. We would have built up defensive or offensive machinery if we had built up an automobile industry. The tanks, the fast moving machines, the aeroplane* these are all offshoots of the automobile industry. We were lacking in this because we were tampering, we were playing with what was there and misusing it. We were producing bath tubs and coffee percolators.

SHRI M. P. BHARGAVA; (Uttw Pradesh): Old story.

SHRI DAHYABHAI V. PATEL: Ii our ordnance factories we were producing, rather supposed to be producing Shaktiman trucks, in our prototype machine tools factories. We ln-

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vested crores of rupees in factories which were supposed to give us prototype machine tools, machine tools that would enable this country to make rapid progress in the production of machines which would have been useful for building up small industries, ancillary industries all over. But we were fooling about with them. Some parts were manufactured near Bombay, Ambernath. Some were manufactured at Jabalpur, some at some other place and they were transported all this distance and assembled along with a very large component of imported parts into Shaktiman trucks. The economist who came and told us that the small car was "moonshine madness", if he had seen this, I am sure, he would have used a slightly stronger language in the case of these Shaktiman trucks.

We have gone wrong because our approach to the whole thing was wrong. The approach was that we have to produce everything. And who is going to produce? Government is going to produce. The whole approach is wrong. The idea of Government producing everything!—whether it is the small car or the Shaktiman truck, whether it is useful or not and without thinking as to what it is going to cost—is a very wrong idea. And we are paying for it today. We were caught unprepared when the Chinese came. I am glad the Government have sat up and started scratching their head but I do not think that, if proper advice had been taken, it would have been necessary for a report like this. Madam, I happened to be on this Committee for a short period representing Western India Automobile Association of Bombay as a consumer and I have no complaints at all of the type that our friend, Mr. Krishna Chandra, made. He says that the composition of the Committee was of people who were interested in the manufacture of cars. Whom else did he think that this Committee will be made of? When you are discussing the question of the progress of the

& Transport Vehicle Industries automobile industry, the development of the automobile industry, whom did he expect to be on the Committee? Did he

expect this Committee to be made up of

peasants or barbers? Whom did he

expect?

SHRI AKBAR ALI KHAN (Andhra Pradesh): Experts. *

SHRI DAHYABHAI V. PATEL: Who are the experts? I think those wfae have personal and practical knowledge are the experts and in this country where do we get them, except those people who are in the industry? Otherwise what do they eat? If they are not in the industry where ar« they employed? It is only when they took the advice of the people who are not in the industry and who gave advice to please Mr. Krishna Menon that we get these reports. After all Government officials are Government officials. If you have Mr. Morarji Desai as the Finance Minister you get the Budget that we got this year. If we get a practical man who understands the business, he will try to correct the mistakes. Perhaps if we have to start on a clean slate he would have to clean many of these things and thk Government's Augean stables need to be cleaned very much not only in the matter of automobile industry but in the whole outlook on finance, the whole outlook on industry.

This Committee has pointed out in very clear words that the progress of the automobile industry is not taking place because of high taxation. Thirty per cent, of anything that you take goes as tax; not only the automobile, but the oil that you purchase, the tyre, in everything thirty per cent, is tax. How can this country progress when there is such oppressive taxation? How can you have any industry develop in this country without competition? Progress can come only with free enterprise. If you do not want completely free enterprise, I am not against regulation of industry. Up te an extent we should but It is only competition that Is going to give yo»

[Shri Dahyabhai V. Patel.J cheaper] prices and the function of the Government should be to assist, not to restrict, industry. If you read any text-book on automobile industry the first thing you will learn is that a **■**ingle producing not less than 50,000 cars annually can only function efficiently. A unit producing 50,000 cars annually can slash its prices by 15 to 30 per cent, if it is allowed to raise its capacity to one lakh. But here we are thinking in terms 5,000 and 10,000. There is the whole market of Asia before us. If we had tackled the problem properly, if we had taken the bull by the horns as they say, and started to build an industry and push it further we could have made very good progress. When Mr. Krishnamachari was the Minister in-charge of industry in 1952 I happened to be the President of the Automobile Association Bombay in and he promised protection and support to the automobile industry and he said that in five years we shall have automobiles produced in this country, very nearly 100 per cent Well, we have come to it after ten years, or near to it. ~~

SHRI C. D. PANDE: II is 80 per cent. now.

SHRI DAHYABHAI V. PATEL: But one of the producers of automobiles said that he would be able to slash the car price by Rs. 1,000 if the Government did not make so much'difficulties for him for importing machinery. Just as the Government is following a policy of giving incentives to exporters in the matter of cloth, art silk and so many other things, why don't they give incentive to the producers of automobiles? Tell them, you will get this machinery if you want it but export so many cars and get it. The Government should assist them to do itnot merely tell them— as they are doing in the matter of cloth exporters and other exporters.

Cloth is sold in this country at a very high price. In some of the foreign markets we are selling it even cheaper. Why? To keep the mills going. Besides they have not only well-organised industry but they have well-organised labour unions who have representatives right in the Cabinet of this country. That not being the case of the automobile industry I submit very humbly that the problem, is not understood properly. There was a strike in Bombay and the factory remained closed for three months. Would this have happened im the textile industry? If such a thing happens in the textile industry the Government immediately steps in and prevents this. That is why production goes down in this automobile industry.

SHRI S. CHANNA REDDY (Andhra Pradesh): Even in the textile industry it happens.

SHRI DAHYABHAI V. PATEL: May be in very small units but not in Bombay or Ahmedabad or in places where there are large units. One stray unit in a corner of the country does not matter compared to the overall picture of the industry. Well, we have heard that about one half of the automobiles manufactured in India— not only small cars but trucks also— goes to Government and if you please, to defence. The Committee, from what I know, has taken a lot of trouble but perhaps the Report could have been expedited. But when you have so many people from so many places all over the country and so many officials, if you please perhaps it was not possible to do the work quicker than what has been done. Besides it meant putting the policy of Government completely in a different direction. The Government seemed to be mad on that idea of the small car, cost what it may and they had to reverse that policy in spite of repeated statements of Government that they were going to go ahead and that they were going to do this and that whatever happened. It was very difficult to swallow that and say, no, we made a mistake. So they appointed this Council. Well, I am glad the mistake has been corrected and I hope more

■Mistakes will be corrected in future so

that the industry, a very vital industry, an industry which is very necessary to this country may progress.

specialised finishing and they garages by those people who repair the were winding armatures. cars. scale.

SHRI A. M. TARIQ (Jammu and Kashmir): But does the hon. Member know the difference between the controlled price and the price at which they are being sold in the country? A part costing Re. 1-8-0 is not available even for Rs. 8.

SHRI DAHYABHAI V. PATEL: I agree with you. I am not quarrelling with that. But that happens when the economy is controlled in this manner. Prices will go down only if you have competition, if you encourage more and production. Now, in the matter of these parts, I would like to draw the attention of the Government and of our muchtravelled Ministers to one thing.

I had occasion to go to Germany once many years ago. I think it was in 1954. That was the time when Germany was building up. For that what did they use and how did they use? They used some of the villages which were enclosed gun encampments for making automobile parts. In many small settlements they were winding armatures for some of their trations are going on with them best cars. Their "Mercedes Benz" cars have got parts made in some of

these small places, small villages. Have we used any of our refugee settlements for doing anything of this kind? I am sure our Ministers have gone there because they told me so. The representatives of the There is a paragraph on the import of Government of Germany and the factory spare parts. I would very much Jike to see people told me, so many of your Ministers spare parts being made in this country in have come and we have showed them this. larger numbers. I do not I can give you the name of one such know whether Mr. Krishna Chandra, the place as an example, Espelcamp is the name mover of the motion, knows there are many of one of the villages or settlements that were factories, small-scale units, which have built up and 30 per cent, of the people here started making parts for automobiles. If he is were destitutes, refugees who had come using a car and if he tries to buy some parts from across tht border. They were people he will know that there are so many parts coming from outside Germany and they which do not require a specialised team or built up a unit there and what was that are unit doing? That unit was supplying imbeing manufactured and sold in these small portant parts to the "Mercedes Benz." They Have we ever We want that to be done on a larger thought in terms of rehabilitating refugees by providing them an industry of this type and making their lives useful and useful to our country? thinking only in terms of doles and doles and if this country starts from the begn-ning to live on and to l'ook for doles all the time, when are we going to stand up? It is that outlook that has made us look for doles from all over the world . . .

{Interruptions}

SHRI A. M. TARIO: You did not allow Mr. Krishna Menon . . .

(.Interruptions)

SHRI DAHYABHAI V. PATEL: On the question of automobile parts and imports, I would like to have a little more information from the Minister. I understand that there is a lot of argument in the Ministry, of late of persons of Indian origin who have settled down in some of the African countries, particularly in East Africa, who want to come back with all their moneys and some of them are people, who deal in automobiles their I parts. I believe some sort of negoto I which they are being allowed to bring

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these parts. I would like to have some more information as to the policy governing this. Will the Government allow them to bring all what they have, lock, stock and barrel-I think that is their demand—whereas most of them are being told that they would be allowed to get only a portion of it, what portion the Government considers useful and the rest they will not be able to get. If they are going to come to this country lock, stock and barrel, with all this and they are going to invest all this in industries in this country, how could they come away leaving out a substantial portion that they have got? Has the Government thought of this problem in this way or is it the attitude of the Government that we do not want to think of the troubles of these people of Indian origin as once the Prime Minister said in this House?

Two or three years ago I had asked when this trouble started, 'Is the Government of India aware of the difficulties of the people of Indian origin who are residing in East Africa and how uneasy they feel because of the trouble in some of these places, particularly in the Congo?' The Prime Minister got up before the Deputy Minister could say anything and just one word I got *No'. I hope the Government has reconsidered this situation and has taken, in a reasonable frame of mind, a little more compassionate attitude. When we think of the troubles of all people all over the world, will we not think a little of the people who are of Indian origin and when they want to come back to the mother country and want to bring with them what they have earned? Perhaps a little more sympathetic treatment to them is deemed proper.

SHRI C. SUBRAMANIAM: I am sorry to interrupt the hon. Member. There should be at least some remote relevancy to the subject which is being discussed.

Automobile. Ancillaries 750 & Transport Vehicle Industries SHRI DAHYABHAI V. PATEL: I was dealing with automobile parts.

THE VICE-CHAIRMAN (SHRIMATI JAHANARA JAIPAL SINGH): Please finish in the next five minutes.

SHRI DAHYABHAI V. PATEL: The recommendations have been summed up. Only perhaps the order that I would put is not there. Recommendation (viii) says that one of the yardsticks of a nation's progress is economic and efficient road transport. Perhaps I would put it first. Otherwise I am in agreement with the recommendations of the Council. I also welcome the suggestion for the formation of a Central Council. Only I hope the Government will give due representation to the two Houses of Parliament that represent public opinion in the country and will not pack it only by officials who are to adjust their views according to the views of the Minister or the principal Minister that holds sway in the Cabinet.

A very important point has been raised about the left-hand system of driving in India. If this country is to really change the mode of driving and fall in line with what is the practice all over the country, a beginning has to be made early and the earlier the better, otherwise it is going to involve us in a lot of expenditure. There is a mention also of the law of hire-purchase. Free enterprise progresses with a little freedom and if those countries where hire-purchase is allowed on a large scale have progressed, if industry has progressed faster in those countries, perhaps such a system is useful. I do not say that there may not be any safeguards. Safeguards are necessary.

There is a reference to garage equipment but I would say even before garage equipment a very necessary thing is good roads that we lack very much in this country. The progress of the automobile industry will be retarded if we do not have good roads. The use and maintenance of an automobile becomes more expen-

sive if there is lack of good roads, I would draw the attention to the condition or roads in a very small country at the foot of this big continent, Ceylon. Look at the roads there and look at what we call roads in this country. Thank you.

SHRI SURESH J. DESAI (Gujarat): Madam before I offer my remarks on the Report of the Development Council, I waki like to say that this Report is rather an old one for the year ended on 31st March 1962 and the conditions have much changed during the last 1£ years since the Report was submitted. Especially after the emergency, the conditions in the automobile industry have changed to a very jonsiderable extent but still, this being the first Report of this Development Council, we have to give sufficient importance because the problems mnderlying the industry still continue to a great extent to be the same.

[THE DEPUTY CHAIRMAN in the Chair]

This Development Council consists of people who are interested in the automobile industry and ancillary industries and the distributors and consumers and one illustrious Member of this House is also a Member of this Council, who spoke on this matter just now. So, this is not a standing committee but an advisory committee of a sort and the work which the Council has done during the short period of one year is quite commendable and I am very happy to note that the Council has really done good work in this period of one year. They met three times and they appointed various subcommittees also. The subcommittees are also very useful subcommittees, for instance, there is a subcommittee on "Study of the Cost of different vehicles and makes under production indigenously". There is a subcommittee on 'Standardisation and Assessing of Demand of Raw materials" which also met and there is a third committee which met once and it is the sub-committee on 'Collection Statistics on Import, Production, etc. of the different automobile components both is the organised

and small scale sectors'. Two subcommittees did not meet but the Council appointed another sub-committee to study the 'Preliminary Report on Transport Policy and Co-ordination'. That sub-committee met three times.

On the whole, this Council has done very useful work and the recommerw dations also seem to be very reasonable and very sound ones. I would refer particularly to the first subcommittee on Study of the Cost of different vehicles production makes under indigenously'. That is about the price of the vehicles manufactured in the country. I would submit Madam, that much ignorant comment is going round the country about the price of cars manufactured in this country. First of all the prices are fixed by the Government after proper cost accounting. Every pie is accounted for, every item is taken into consideration and then after due cost accounting, the costs are fixed by the Government. There are not the prices of the manufacturers but these are the prices fixed by the Government for each vehicle, whether it is "Ambassador" car or "Fiat" or "Standard and these prices have to be adhered to.

Secondly 70 per cent, of the materials and components are obtained by the manufacturers from the country from other dealers, whether they are tyres or radiators or other components. The prices of these components and materials are not regulated. These radiator dealers are free to sell the radiators at whatever price they like. So the prices of these components and of these materials are not regulated and the manufacturers have to pay whatever price is asked for. Certainly they go to increase the cost of the manufactured article. This question is very often posed: Our "Ambassador" cars cost so much, whereas the "Morris" or "Austin" cars manufactured in England cost so much less. Or they say that "Fiat" cars manufactured in India cost so much whereas those made in Italy cost much less. This I submit is an absolutely

[Shri Suresh J. Desai.]

ignorant question or comment. First of all, the total production of the automobile industry in India, the total number of automobiles made in India is only about 11,000. "Ambassador" cars, about 7,000 "Fiat" cars and about 4,000 or 5,000 "Standard" cars. It is not correct to compare these figures with half million "Fiats" made in Italy or an equal number of "Austins" or "Morris" cars made by the British motor car manufacturers in England.

My hon, friend, Shri Dahyabhai Patel mentioned something about this matter. I will extend this point. Two Oxford professors have gone into development of the British automobile industry and they have written a book on the automobile industry there. It is available in the Parliament Library upstairs. These two professors have pointed out that if you increase the production from 10,000 to one lakh, there will be a saving of 30 per cent, in the cost. When you increase the production from 1 lakh to half a million, there will be a further having in the cost of 15% and so oh it goes increasing. But beyond 1 million the saving in cost tapers down. That is the economics of the automobile industry. So when we manufacture about 20,000 cars how can you compare the cost of our cars with the cost of cars in other countries where they make half a million cars?

To give you an illustration, the "Ford" people had got a factory in Detroit in America. From their Dagen-han factory in England, they could not compete with the "Renault" cars in Paris, but from their Detroit factory in America they could compete with the "Renault" cars and sell their cars which were of the same model in Paris. Why was that? In Detroit, they were manufacturing half a million cars whereas in England only 40,000 cars were made in a year, So the whole economics of the industry is like that. The larger the production the greater is the saving in the coat. These factors are not often

borne in mind. Moreover, in the caas of the British industry and also of the American industry, they have all their ancillary industries and all the raw materials available to them at home. They have the alloy steel, tht special steel and all the raw materials and so on, they have at home and they do not have to import them from any other country. But we have to import them. And we have also t« pay whatever prices are asked for by the ancillary industries. These pricee are high because our ancillary industries are not yet developed. The whole industry is, if I may say so, rather immature and that is why the prices go high. The Government alio fixes the price after proper cost accounting. It is not as if the price is fixed by the manufacturers. But on the whole question of the price of manufactured articles in this country so many ignorant comments are made. One feels that people do not know anything about these things and so they make rather amateurish comments. So when they ask: Why should a "Morris" car cost so less? I feel it is rather an infantile comment. The whole economics of th* automobile industry should be studied before offering any comments oa the prices of cars. That is what I have to humbly submit.

Now, let me say a word about the development of the ancillary industries. It is a good thing that the Councils had gone very deeply into this question and they have made four good suggestions. They have stated it in the Report:

"A member, who has been closely associated with the ancillary Industry has been requested to prepare a note on those ancillary items where production is sufficient both in quality and quantity so that after due consideration, the Council could recommend to the Government to ban import of such items."

I hope this member has by now submitted his report The second recommendation is:

"That the Established Quota for import of spares for older models of vehicles be reduced gradually and the users of such vehicles be made to obtain their requirements for such spares from local sources."

is also a very commendable recommendation. Then they have made the third and fourth recommendations, but i will not read them for they are ah enere in this Report. They are also very commendable recommendations and as I said, it is good that the Council has gone so deeply into the question of ancillary industries.

In England and America these ancillary industries have developed and the big car manufacturers are able to depend to a large extent on those ancillary industries. But our ancillary industries have not yet developed in our country. They have to be developed and put on a proper footing and only after this is done, can the prices of cars be regulated and the quality of the cars also be regulated properly. Very often complaints are made about the quality of the cars made here. But it should be remembered that it is an immature industry yet, depending on so many factors, dependant on our ancillary industries which are still more immature. So the quality of our cars cannot be compared with the quality of cars made in America where the automobile industry is of 75 years standing or in England where a'so it is of equally long standing. We cannot cdmpare the qual'+v of our cars with those cars where they manufacture millions.

Next, I refer to the setting up of the special sub-committee to study the 'Preliminary Report' of the Committee on Transport Policy and Co-ordination—(The Neogy Committee). They have made some very good comments or recommendations. One is that: 750 RSD -6

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"The level of taxation on Commercial Vehicles in India is the highest in the world "

Another is that:

"Excessive taxation is an inhibitory agent to adequate progress, expansion and development of ihe Road Transport Industry".

And the third one is that:

"Economic and efficient Road Transport is one of the yardsticks of a Nation's progress and development."

The Report also says that:

"Even after expansion of the Railways a gap of 15 million tons would be left to be carried by other agencies."

That will be the gap at the end of our Third Five Year Plan. And this a gigantic problem and certainly road transport must play its own part in its solution. For that our road transport must be developed and commercial vehicles should ply more and more and carry more and more goods for the country. I would also point out that the rates of taxation vary from State to State. In all the States the taxation is high and in certain States it is exceptionally high and in certain others it is moderately high. The rates vary from State to State. This is one difficulty.

Another difficulty faced by these vehicles is due to the conditions for the plying of inter-State commercial vehicles. Commercial vehicles cannot ply from one State to another State because so many restrictions come in the way and this again comes in the way of the inter-State carriage of goods by the commercial vehicles. Unless these restrictions are removed, this carriage of goods by commercial vehicles cannot be developed. But when developed so much burden would be lessened from our Railways.

[Shri Suresh J. Desai.]

Besides this, there is the restrictive policy on the Lssue of permits for the plying of commercial vehicles from State to State and this also, I hope this Committee will consider.

Lastly, I will refer to the recommendation of the sub-committee for the formation of a Central body on the lines of the Inter-State Commerce Commission of the United States of America. This is what the Report says:

"The Council felt that this matter could be more fruitfully pursued by the industry either with the aegis of the Transport Ministry or the Planning Commission".

This is a very useful suggestion and I hope that the hon. Minister will enlighten us as to the steps the Government propose to take in this direction.

The Development Council has further given a list of 135 items of ancillary industry which could be taken up by our small manufacturers, and also a list of 46 items which could be taken up by the Vehicle manufacturers. These are very useful lists and the Council should be congratulated for making out these lists, because these indicate to the smaller manufacturers the lines on which they can manufacture the ancillary products which can then be more useful to the bigger vehicle manufacturers as well.

With these words, Madam, I compliment the Development Council for >od work they have done, and I hope that in their second report which will now be submitted—another year has already passed—we will see that they have done still more useful work and that further progress has been made. Thank you, Madam.

SHRI BHUPESH GUPTA (West Bengal): Madam Deputy Chairman, I am afraid I cannot join in this chorus of praise for the Development Council. The reason is obvious. Because this Council is a packed body,

whose main job is to justify the present state of affairs in the automobile industry and to render whatever assistance it can in order to pamper it. The responsibility for this in the final analysis lies with the Government's' policy in regard to the development and expansion of our automobile industry. In the first place, I should liks to point out here that this Council has come to the conclusion, obediently naturally, that there should be no project of the people's car in the public sector and this is what the-Council says in its Report:

"At this meeting the Council also* discussed the expansion programme of the automobile industry vis-a-vis the production programme of the economy car in the public sector during the Third Plan, It felt that the introduction of a small car would adversely affect the existing manufacturers and it would serve better if the existing manufacturers were allowed to expand themselves to 'a reasonable extent to compete themselves in the market."

This is exactly what Messrs. Birla Brothers and others of that kind have been preaching all these years. When the question of the people's car up, following the offer from a French firm, these industrialists or rather Birla Brothers and so on came out with the suggestion that as far as the people's car or the small car or cheap car-whatever it was called-was concerned, first of all, there was no need to undertake this project end secondly, if and when it was to be undertaken that should be left to the private sector, that is to say, in their hands. Now, we find this highly praised by Mr. Dahyabhai Patel of the Swatantra Party and by my esteemed friend from the Congress Party, coming out with their first support. They say almost verbatim the same thing.

Therefore, that explains the outlook of this particular Council. What can you expect from a Council of this

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kind? But then we must blame the Government) to begin with, because here we are mors concerned with the Government, I think it is one of the greatest scandals that we have had when the scheme or rather project for the manufacture of a small car was given up, due to the pressure of the vested interests in the automobile; industry.

Today there are three concerns which monopolise between themselves the entire car production in the country, motor vehicles. trucks and so¹ on. Up till now we do not know why it was done, why this project as given up, except that we were told that since the Plan was in difficulty certain raw materials would not be available, or that Government should not go in for certain additional expenditure and for that reason the project would not be accepted. Well, I do not know to what extent the abandonment of this project has helped the Third Five Year Plan. It does not seem to be very much out of the wood and I doubt, when the Government said such things, if they really meant it. Actually ihis was a lame excuse that •was given. We in this House, time and again, invited the attention of Par iament and the country that there were behind the scene moves on the part of Bir!as and other concerns in order to have the people's car scheme sabotaged and shelved. Ultimately it came true. Actually the job was done even before Mr. Subramaniam came into his Ministry. When he came, he just ce'ebrated the successful operation of Messrs. Birla Brothers. That is all. He made the formal announcement that the scheme had been given up. I think here of course. Mr. Dahyabhai Patel would totally disagree with us because somehow or other he thinks that the present arrangement is the best one.

SHRI DAHYABHAI V. PATEL: No

SHRI BHUPESH GUPTA: The pri-vite sector arrangement is good and the small car business in the public sector should be given up. The public sector has become Mr. Patel's nightmare. I do not know why.

SHRI LOKANATH MISRA (Orissa): The private sector is your nightmare.

SHRI BHUPESH GUPTA: I do not know why. I think we should have reformulated our automobile mana-facturing policy and this should have been done along the following lines. As far as cars are concerned, we should have put emphasis on small cars being manufactured, as far as possible, in the public sector. There should have been public sector enterprises to turn out small cars. Here two principles are involved. One is cutting the consumption or restricting the luxurious consumption on the part of those who use cars, that is to say, we should have compelled everyone, inc'uding Mr. G. D. Birla, to drive in the country in a small car. He should not be allowed to manufacture big cars on the one hand and on the other he should not be allowed to import all such big cars from abroad. Secondly, the manufacture of small cars would have been a saving to our country. In the long run it would have been a saving to our economy. Besides, these cars would have been available to a larger section of the people, that is to say. would have been brought within the reach of a wider range of users of motor cars and so on. Today there is nothing of this sort. We see that we are more or less sticking to the old policy that was formulated when we did not have a clear perspective as to how we shou'd set about the development and exnansion of this partic^ar industry. Neither we had a clear social objective, nor we had a proper understanding of the relation n^* this industry to the other aspects of our economy.

As far as trucks and other commercial vehicles are concerned, we could have left these to be manufactured by Hindustan Motors and other concerns- not *hat the rjubH" sector should not have undertaken it. but I think that with a little change or expansion of

[Shri Bhupesh Gupta.] the existing plants it is possible to manufacture these in larger numbers or shall we say, we can' have a larger turnout of commercial vehicles. That is how the matter should have been arranged and I do not know why this was not done.

Now, coming to the Three Musketeers of the automobile industry who control the industry as a whole and to whom the Government is so beautifully obedient, I should like to say they are making enormous profits. It is pointless to tell us that the price is fixed by the Government. Of course, the price is fixed by the Government formally, just as the Government allows them to function and retain their monopolistic grip over this industry. But we have reasons to believe from the union sources and others who have some knowledge of the matter that the prices are exorbitantly fixed. Now, as far as the books are concerned, it is posible for them to manipulate Books of accounts in order to get the Government to accept their figures and not the figures which should have been otherwise acceptable if this industry were in the public sector.

Therefore, what is needed today is a searching enquiry into the cost structure of these three concerns, notably Hindustan Motors, and we should associate not industrialists but others, trade union representatives, economi-ists and other experts. If necessary, experts should be brought from countries where you do not have capi-ta'ists, in order to see whether the present cost structure is right. This is very, very important. If you ask me, how do you say that, I am not in a position to give facts and figures. It requires technical knowledge, technical study and technical evaluation. But it is common knowledge today that the prices are fixed very highi Not only that. Recently, Hindustan Motors have been eiven a nnVf, rise. That, is a'so another complaint on our part. Therefore, I

think that in this respect they are made to make some extra profits. Now, if the monopoly is in their hands, the Government cannot but plead helplessness in the matter. Suppose today we say that the prices are to be brought down. Three of these gentlemen combined three of these concerns combined would come with the suggestion, "No, we will not accept it, we shall stop production". The Government will have to submit to them unless of course you have the policy of nationalisation in this matter, unless you take over the industries under the Industries Development Act or some other suitable measure. Government will have to obey them. This is how they view at least this matter. Therefore, the price is the dictated price. This is what I say. Dictated price does not cease to be dictated price simply because Government is made to put its seal or stamp on it.

Madam Deputy Chairman, then we find that many new Hindustan "Ambassador" cars are found to be bad. Very fresh, new cars are sometimes not found to be in good condition. Our information is that proper trial is not given before they are sold in the market. It appears that among the same batch of cars that is turned out from the assembly lines, some are good and some are bad. If there is a kind of mass production that is taking place, why should it be so, that in the same batch of cars some are good and some bad? What is the mystery behind it has not yet been discovered, and it has to be found out. Generahy, we find in letters from various users of Hindustan Embassador" cars and other cars that these cars give them a lot of trouble immediately after they have been bought. I do not know whether Government are receiving such things. At least in one or two cases the matter was referred to the Ministry, and I should like to know whether an investigation was made and what steps Governmesnt have taken.

Here I may inform this House that a number ot skilled workers nave ±eit the Hind Motors. We should like to know the reason why they nave left. On the one hand we talk about i he quality of the car, and bemoan the fact that we started late in the day and therefore we suffer from a lag in the matter compared to other countries. On the other hand we allow the skilled workers to leave. The industrial labour relations are such that sometimes the skilled workers are forced to leave the Hindi Motors. I should like to know about the management there in the Hind Motors, because it is run more or less with the same outlook and in the same spii it . as some of the American concerns are run. But we are not given to that way of arranging our industrial affairs.

Now, with regard to the other aspect, 46 items which are to be ancillary items, they are to be manufactured by the vehicle manufacturers. This again is spreading the tentacles of monopoly. I should lave thought that here there would be scope for others to come in and the operations of the monopolists would be restricted to the maximum possible extent; that is to say, the car manufacturers should not be made to go into this ancillary industry as far as possible and the matter should be left to others so that small-scale industries can develop and new people can get a chance even if you have the private sector industry as it is today in the automobile line. T do not know why this arrangement has been made

With regard to production, that again is not very satisfactory. Huge quantities of foreign exchange are toned by the Government under e Third Five Year Plan. We should have liked to know how this foreign exchange has been utilised, and in the report Government should have told us how this can be related to the

advance in manufacture and production. We have reasons to believe thai this foreign exchange which is sanctioned, Rs. 35 crores or so, under the Third Plan for the automobile industry is not always propeny utilised, and sometimes even misuse of such exchange allocations does take foreign What percentage pf the car today is place indigenous and how much of it is foreign is not yet clearly defined. How long shall we take to be nearly self-sufficient matter of production of cars or automobiles in our country? I think the import bill is a heavy one and we are dependent much on imports. Therefore, it is essential to lay stress on the development of ancillary industries within our own country and give the necessary backing to those who may come up in starting such industries—assuming Government will not start a public that sector here—and then to see that the indigenous element in the car goes on rapidly increasing, so that within a very short time we can say that the car manufactured is one hundred per cent Indian, the components are one hundred per cent Indian. Here again we do not have a clear picture. It seems the progress in this matter has been extremely slow, and so long as this monopoly remains, I am afraid they will be in a position to lead the Government by the nose, and they have beon doing it. Therefore, the main question that arises is one o^f policy.

Now, it is an interesting study you have got here. It is by no means a comprehensive or exhaustive study, but it has come to this conclusion:

"The Development Council endorses the views expressed above.

The Council was also not very sure whether it would be possible to produce the car at costs worked out by the Committee and even if the cost worked out at Rs. 7.000 ex-factory was accented as feasible to this had to be added the Sales Tax, Excise Duty. Insurance etc. when

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tne car would no longer be an economy car. It recommended that the Council be given an opportunity to discuss the Pandey Committee's Report and make recommendations thereon before a final decision is taken by the Govern-ment."

They want the pandey Committee re-port to be placed in their hands so mat they can polemize against it and say how wrong it is. They do not accept even theoretically from whatever has been said by the experts going into the subject that the car prices can be reduced in the country or brought within the reach of the middle class people. They do not accept it. In fact this amounts to a categorical acceptance of the Birla thesis that the car price which has been fixed today is the minimum that one can think of and that the price can never be reduced in India. Are we to submit to such an assessment or to such prospects in th automobile industry? Are we to accept this kind of argument that no car can be produced at a price which is less than the price at which either the Hindustan "Ambassadors" or other makes manufactured by the present industrialists? We do not accept it. This Committee which was appointed to go into the question of the small car or people's car. as it was called, pointed out that it was quite feasible, with assistance and technical know-how and initial equipment from France, to produce cars at a much cheaper cost. It was done, it was proven, it was gone through by the Defence Ministry, by this Ministry and by others, and all agreed that, it was a feasible proposition. No-rtody at that time challenged that the costing which was shown in the re-norts with regard to the people's car was an underestimation. Nobody said

it. This recommendation was 4 P.M. rejected on the ground thrt ws

should no* ir vest foreign exchange for starting a publ* sec-

tor undeitaking for an industry ol this kind. Today we find that this Development Council comes to the conclusion, without even studying the Pande Committee's Report, that the cost of production cannot be reduced. What can I say with regard to a Report given by the so-called Development Council? I know that Shri Dahyabhai Patel is there. He is a very dynamic person. *(Interruption)* You are there.

SHRI DAHYABHAI V. PATEL: I was there for a short time.

SHRI BHUPESH GUPTA: I am glad that with your ideas you were there for a short time

SHRI D<\HYABHAI V. PATEL: Quite effective.

SHRI BHUPESH GUPTA: I should like you to be there with better ideas for a long time.

Here. I went through the list of these gentlemen who adorn this Hamboyant Development Council. Who are they? They are all men of big business except one or two. (Interruption). But the Hindi Motor Union is not represented there. And some officers are there. Seeing the list of these people who are in this Deve'opment Council, am I to understand from these gentlemen of big industries that something more, something better, would come out easily? I would never expect it. Therefore, the very formation of this Council with such people sealed the fate of what should have come from an institution or a body of this kind. Now, I do not see as to why all these industrial people should be taken

THE DEPUTY CHAIRMAN: Mr. GuDta. there are three more Members to speak.

SHRI BHUPESH GUPTA: Therefore, I say that there are some people who are not connected with the industry in a very intimate manner,

although they have some touch with it. But this Council is dominated by the representatives of big business. And no wonder our friend, Shri Subramaniam. while he was writing a thesis about socialism said that Marxism had become outdated and included it in the initial draft state ment.

SHRI C. SUBRAMANIAM; I still .hold to that view and it is not only my view but it is the view of all Congressmen.

SHRI BHUPESH GUPTA: I see. That is the view? But the trouble is that your original draft underwent changes and these words "Marxism had become outdated" were deleted by Congressmen, not by Communists. Again, the Congressmen deleted <;hem. Therefore. I do not know, between addition and deletion, where we stand. But certainly the resolution does not contain the initial formulation that you did. This is only by the way. I only say this thing.

SHRI M. RUTHNASWAMY (Madras): Do Communists still believe in Marxism?

SHRI BHUPESH GUPTA: Well, that answer, Madam Deputy Chairman, I shall ask when the Swat antra Party begins to know how to spell Marxism. Therefore, I say that here, your Committee is predominantly constituted of big business. Yet, you have a certain broad perspective and objective. I think this outlook should be implemented in every single policy. If you at all talk about socialism— whatever you mean by it, have your own meaning-if you at all talk about people, then you should really go in for your automobile industry. manufacturing cars and so on, which would "be available to the people and which would be brought within the reach of larger sections of people, which will weaken the monopolistic sector and enable the State sector to grow in such an industry. It is there that you can mop up the savings of the community and allow the people to take advantage of the public sector and raise their standard of living.

am Deputy Chairman, all I can say is, I have not the slightest faith in this kind of Development Council which has produced a command performance and which has not gone an iota beyond what Mr. G. D. Birla has said on the subject. If you read the reports of the directors of the Hindustan Motors or of other motor companies, you will find that the theme is essentially the same. Maybe there is some change in wording here and there.

Therefore, I say, what is the use of (a¹ king about socialism and other things when you have such bodies with such people who have little faith in what you preach outside and who are also closely connected with big business? What is the use of talking about industrialisation with a socialistic and democratic outlook when you sabotage the scheme for public sector which would have yielded you profit and revenue on the one hand and given the country a cheap motor, available to a larger section of the people? Therefore, I am disappointed by the Report, and I shall continue to be disappointed so long as the policy of the Government remains what it is and is not radically altered.

THE DEPUTY CHAIRMAN: Mr. Arora. With you, there are three Members to speak.

SHRI ARJUN ARORA (Uttar Pradesh): Madam, I will not take more time than other Members have done.

SHRI N. SRI RAMA REDDY (Mvsore): That means half an hour.

SHRI ARJUN ARORA: There is a great dea¹ of truth in the criticism that this Development Council, this particular one, is loaded with industrialists.

SHRI AKBAR ALI KHAN: But Shri Dahyabhai Patel says that they are the only experts.

SHRI ARJUN ABORA: are described frankly as industrialists and ten as afraid it is correct to say that cost accountants those having technical knowledge of the in this country are being reduced to industry. The queer fact is that apart from calculating machines by the industry. The hon. the two or three Government servants, these either employed by the motor car are manufacturers or they are the agents or Development Council, was today complaining distributors of persons representing the interests of the consumers. One of them is, of course, a distinguished Member of this House. So, the consumer who has to pay incres-ingly higher rates every year is very much unrepresented or under-repre- / sented on this Development Council. , Labour, whose co-operation is neces- ! sary for the development of any indus-' try, has only one representative on the Council He represents not any all-India organisation but an automobile employees' union of Bombay. So, the truth is that this Council is loaded with industrialists or with those who think like them. That is why this Development Council did not apply its mind to the rising prices of automobiles in this country.

An hon. Member of this Ho litt'e while back mentioned the fact of costing. Now, I am a little familiar with costing and cost accountancy as practised in this country. The poor cost accountant has been reduced to a calculating machine by industry in this country. He does not have the right or the privilege to point out which aspect of expenditure is wrong, inflated or unnecessary. He is to calculate the cost of the various items on figures supplied by the manufacturers. The Government itself, I am told, some timn back went into the cost structure of this industry. The details of that have not been available to this House or the country, and I do not know whether the cost accountants appointed by the C^'^nment to go into the cost structure of automobiles in this country were independent DeonV wpre people whose integrity could not be doubted or whether they were people who in another

capacity and at another time were engaged by Fifteen of them the industry itself. Unless that is known, I am Member of this House, who happens to be a member or happened to be a member of the them. Then we have four against the high rate of taxation as a part of his general vendetta against controlled economy.

> SHRI DAHYABHAI V. PATKL: Madam. I am being misrepresented. I was pointing out one of the recom-lations of that Committee, one of the observations of that Committee. If he reads it he will find it.

> SHRI ARJUN ARORA: That Committee was not expected to go into the taxation structure of the country— that is a taxation structure which has been evolved with the sanction of Parliament—and if as the hon. Mr. Dahyabhai Pate! says this Development Counc'l...

> > (.Interruptions)

I am not yielding.

SHRI DAHYABHAI V. PATEL: It is in clause (iii) on page 6 of the Report, that the taxation on commercial vehicles in India is the highest in the world. That is very plain knowledge. That is what is stated in the Report of the Committee.

SHRI ARJUN ARORA: Now, if this Development Council went into the taxation structure of the country, it went beyond its purview, and I am

I at all surprised, because 25 of its 31 members are directly connect-ed with the industry, and of the 6 directly unconnected with the industry, one happens to be Mr. Dahyabhai Patel whose prejudices in the mattor of private sector and public sec-ire very well known.

Sini DAHYABHAI V. PATEL: Tell us what is yours. Are you not also prejudiced?

SERI ARJUN ARORA: Those who | grumble against taxation and ccn-n oiled economy in this country should realise one thing, that it is controlled economy in this country

SHHI DAHYABHAI V. PATEL: Why don't you hold the mirror in front of your face?

SHRI ARJUN ARORA: It is the controlled economy in this country that gives the protection to the automobile industry to thrive and make profits. Now, if the protective tariffs are withdrawn, if import of cars is allowed, if instead of controlled economy we also have free economy at our ports, then the automobile industry run by Birlas, Premier Automo-s and others—even Tatas—will disappear in no time. So these industries have thrived, have made profits, made more than legitimate and reasonable profits because of controlled economy, and my grouse is that the Government gives them protection and does not ask them to reduce the prices. When" the present Finance Minister was not the Finance Minister, he said ab)out automobile prices and scooter prices, and I and many other Congressmen in the country felt that here was a Minister who was going to deal properly with the automobile industry. But more than a year has elapsed and nothing has been done. fact remains that imported cars of the same size and the same horse power as are manufactured in this country are much more cheap, much more "hip and much more efficient.

SHRI BAIRAGI DWIBEDY (Orissa): ; cheaper.

SHRI ARJUN ARORA: Ch first; cheaper, durable and efficient Now, in spite of this Development "">uncil and in spite of an illustrious Member of this House being a mem-be¹- of this Development Council for some time, the prices continue to ris_e. The defenders of the private sector say that prices are high because

the number of cars produced in this country is limited. But it is a queer fact that the same manufacturers, when they were producing a lesser number of cars ten or twelve years back, were selling them cheaper. Another queer fact is, just as the foreign-made components of the cars have been declining, the prices have been rising almost in the same proportion. Well, that is something alarming and that is something which does not do any credit to the industry or to the Development Council concerned with automobile and ancillary industries. Prices of the cars produced in the country have been increasing; still the prices hare been rising, and I personally feel, Madam that the mistake was done when the Government licensed more than one type of car. Why should this country, which cannot produce cars in millions, and which has necessarily got to confine. itself, in the year 1963, to the production of a few thousand cars, why should this country have three or four types of cars and three or four types of trucks?

SHRI C. D. PANDE: Mr. Bhupesh Gupta does not like monopoly and so . . .

SHRI ARJUN ARORA: Mr. Bhupesh not like monopoly; you probably do.

SHRI C. D. PANDE; No, I do not monopoly.

SHRI ARJUN ARORA: You do not like monopoly and that is very good; then you and I agree and Mr. Bhupesh Gupta should not matter.

SHRI BHUPESH GUPTA: It would be a dangerous thing if you and Mr. Pande agree.

SHRI ARJUN ARORA: In this coun try, when we can produce only a few 1 few million

cars, why should we go in for vari-out types? The mistake, as I submit-

[Shri Arjun Arora.] ted, Madam, was made when a number of people were given the privilege, the proud privilege, of becoming carproducers and fleecers of the consumers' money. Even today it is not late; a harmony between the views of the hon. Mr. C. D. Pande and the .hon. Mr. Bhupesh Gupta should be found. All the plants of the three or four car-manufacturers should be taken over by the Government and the Government should produce one type of car. we cannot afford the "Fiat". a -i.lard" and a In this country we luxury o'f a We should have only one type "Hindustan". of car. I am not enthusiastic about the small .car. I do not know what will happen to our narrow roads if and when they are dotted with a number of small cars. I am an enthusiast of an efficient bus service, which is lacking in the country, which is lacking even in this capital city. I am in touch with the students, both boys and girls, in this city, and I find that, on an average, each student in this city has to spend two hours either waiting for a bus or standing in a bus before he or she can go to the college or come back home from the college. Even this capital city does not have an efficient bus service.

SHRI LOKANATH MISRA: It is because of nationalisation.

SHRI ARJUN ARORA: It is because there is very little nationalisation.

SHHI LOKANATH MISRA: No, no.

SHRI ARJUN ARORA: Also we have a number of truck-manufacturers. Now, why can't the capital resources of all of them be pooled together and •intry have one type of car. one type o'f truck, one type of scooter? That alone will enable us to increase production and cut down prices. Now, Development Council has not applied its mind to these problems, and I av. therefore sorry that I cannot a^ree with the hon. Mr. Suresh De^ai m praising the Development Council. The Development Council ban engaged itself in a consideration

of irrelevant things, like the law of hirepurchase; they are very enthusiastic about it. The law of hire purchase is necessary in an economy where we have more production than purchasing power. We in this country do not have much per *capita* income; somehow the national wealth is so ill-distributed that on the one hand we have Dr. Ram Manohar Lohia complaining about three annas *per* capita income, and on the other hand there is such a long queue for "Fiat" cars that people in Delhi and Bombay are told that they can book their cars for their minor sons. They are told that it may take six or seven years for them to get a car.

SHRI BHUPESH GUPTA: But are they taking into account the Kamaraj Plan?

SHRI ARJUN ARORA: So. in a tion like this, when the people are prepared to deposit Rs. 2,000 with bankers/when the people are prepared to produce bank guarantees, when the people are going in for extremely undesirable type of blackmarketing in cars, for the Development Council to devote public time and public money in considering the desirability of having a law of hire-purchase was a sheer waste of time and energy.

Madam. I hope the hon. Minister who has shown tremendous courage and imagination in the matter of Bokaro, who has shown our so-called American benefactors, the benefactors, their place in the steel industry in this country, will also show some courage and imagination in the matter of automobile industry in this country. He may have scrapped the people's car. He may not have gone in for a fourth type of car, a smaller car or a bigger c»r, does not matter. But it is incumbent upon him to apply his mind to the desirability of nationalising th? three or four automobile plants in the country so that a standard, durable anl efficient car of one type alone is made available in this country at reasonable prices, which, I may assure him off-hand, will be certainly much lower than the prices at which the Birlas fleece the consumers.

श्रीं विमल हमार मन्तालालजी चौरडिया: (मध्य प्रदेश) : उपसभापति महोदया, जो मोटर गाडियां तथा उससे सम्बन्धित उद्योगों के विकास के लिये परिषद बनाई गई उसकी रिपोर्ट पर चर्चा हो रही है। जहां तक देश में ग्राटोमोबाइल इंडस्टी का सवाल है सन १६३५ में ही सर विश्वेश्वरैया ने प्रयत्न किया था। सन १६३६ में बालचन्द हीराचन्द ने इस बात की कोशिश की थी बम्बई प्रान्त की गवर्नमेंट के साथ कि अपने यहां पर यह उद्योग प्रारम्भ हो जिसमें कि वस्बई प्रान्त की गवर्तमेंट ने सहयोग देना स्वीकार किया था। किन्तु उस समय की ब्रिटिश सरकार ने उनकी उस समय सहयोग नहीं दिया । उन्होंने वह भी कहा कि लड़ाई छिड़ जाने के बाद ग्रामीं ब्हीकिल्स बनाने दी जायें मगर वह भी उनको करने नहीं दिया गया । स्वतन्त्रता प्राप्ति के बाद ही हमारे यहां कुछ हो सका ग्रीर उस दिशा में बहुत कुछ हथा है ऐसा कहने में कोई ग्रापित है नहीं। अभी भी बहुत कुछ करने की है मगर काफी हबा है इसके बारे में दो मत हो नहीं सकते ।

श्रव जहां तक इसके प्रयत्नों का सम्बन्ध है हमारी सरकार ने भी बहुत प्रयत्न किया और कमेटियां बैठाई और सब कुछ हुआ। ला कमेटी भी बैठी। हमारी सरकार ने टैरिफ कमीशन की मार्फत भी रिपोर्ट मंगवाई और उसके परिणामस्वरूप हमारे यहां पर अब यह पांच छः मैन्युफैक्चरसं हैं और उन्हीं के माध्यम से हमारे यहां पर कार्स का मोटर्स का और ट्रक्स का निर्माण होता है। अब मैं इनके निर्माण के सम्बन्ध में दो तीन बातों के बारे में मंत्री जी का ध्यान आकर्षित करना चाहता हूं। पहली बात ो यह है कि यह जो यहां पर उत्पादन होता है इनकी कीमतें विदेशी उसी प्रकार, की मोटर के मुकाबले बहुत ज्यादा है आर इसके बारे में जो आपने एइहाक कमेटी बनाई थी उसने भी यही रिपोर्ट दी थी। मामूली सी ज्यादा हो २ परसेंट, ५ परसेंट, ७ परसेंट या ९० परसेंट तक हो तो वह सहनीय हो सकता है भगर उस रिपोर्ट के अनुसार यह है :

"This means that if we eliminate the incidence of taxes in either case, the consumer price of the Hindustan Ambassador is 38 per cent higher than the consumer price in the U.K. of the Morris Oxford."

इतनी अधिक ३ परसेंट कार की कीमत जत्पादन की ज्यादा हो और फिर भी हमारे बिड्ला साहब अपनी "ऐम्बेसेंडर" कार- में घाटा बतायें तो लगता है कि कहीं न कहीं कुछ गड़वड़ है। वैसे हमारे टैंक्फि किमशन ने सुआव भी दिया था कि कास्ट अकाउन्ट्स के आधार पर सारी व्यवस्था बनाई जाय कि कहां पर क्या हो सकता है। मगर ऐसा लगता है कि जो अरोड़ा साहब का आरोप हैं कि वे केवल कालकुटमें हैं कास्ट अकाउन्टेंट्स नहीं हैं वह ठीक हैं और उसमें कुछ गड़बड़ है और उसको जब तक हम देखते नहीं वेरिफाई करते नहीं तब तक उसका कुछ लाम हो सकेगा ऐसा मुझे लगता नहीं।

हमारे यहां पर पांडे कमेटी की रिपोर्ट भी आई और वह आई तो हमारे ज्ञासन के और मंत्रालय के दफ्तर में ही दाखिल हो करके रह गई और उसको बाहर के सूर्य की किरण लगने का मौका ही नहीं आया । समझ में नहीं आता कि हमारा आसन निर्माण भी करना वाहता है और बताना भी वाहता है कि हमने कमेटी का निर्माण किया और उसकी रिपोर्ट भी प्राप्त करता है तो फिर क्या कारण है कि उसकी रिपोर्ट को अभी तक प्रकालित नहीं किया । आपने जो बेवलपमेंट कौंसिल बनाई है वह भी उसका प्रथ्यवन करके कुक

[श्रो यिमलक्मार मन्नालालजी चौरडिया] कह सके, अपनी राय दे सके श्रीर उसके आधार पर और आगे बढ़ करके काम कर सके, उसको भी भ्रापने कुछ नहीं बताया, यह समझ में अपने सरीखी बात नहीं है। इससे फिर वही ग्रन्मान लगाना पड़ता है कि जो र्बस्टेड इंट्रेस्ट हैं इस व्यवसाय के वे इस चीज को दबवाना चाहते हैं और हमारा शासन उनके चक्कर में आ करके उस कमेटी की रिपोर्ट को प्रकाशित नहीं करना चाहता। उस कमेटी की रिपोर्ट के अनुसार जनता कार या छोटी कार बनाने का सुझाव था और हमारे ज्ञासन का भी मत था और सारी बातें थीं मगर उस जनता कार के लिये, उस छोटी कार के लिये हमारे शासन ने एक निर्णय ले लिया और मुझे ऐसा लगता है कि उसमें भी जैसा कि जनरल आरोप है कि वेस्टेड इंटेरेस्ट के दबाव हैं वैसा हम्रा । यह जो डेवलपमेंट कौंसिल की रिपोर्ट है इसमें भी वे जिसते हैं कि छोटी कार का निर्माण वर्तमान मैत्यफ़ैंवचरसं के लिये नुकसानदायक हो नावेगा इसलिये बनाना ग्रावश्यक नहीं । इसमें दो पक्ष हैं, एक उत्पादन का ग्रीर एक उपभोक्ता का । अब हमारी यह कपेटी मैन्य्फ्रैक्चरसं के इटेरेस्ट को गार्ड करना बाहती है जो गिनती में छ: से ज्यादा नहीं हैं या जो सैकड़ों श्रीर हजारों हमारे कंज्युनर्स हैं उनके इंटेस्ट को गार्ड करना चाहती है। तो ऐसी भनक इसके स्टेटमेंट से लगती है कि कुछ यह भी बेस्टेड इट्रेस्ट से ज्यादा सम्बन्धित है बजाय कंज्युमर्स के।

यह बताया बया है कि जो हमारे यहां पर मामली इनकम बाले आदमी हैं उनके लिये छोटी कार का निर्माण करेंगे। छोटी कार या स्माल कार के लिये जो स्टेटमेंट दिया ा उस में बताया था कि फांस वाली कम्पनी ४,९०० रुपये में एक्स फैक्ट्री रेट पर कार देने को तैयार है और डेवलपमेंट कौंसिल आगे बढ़ करके कहती है कि ५,१०० में श्रीर श्रांज की कीमतों में कोई विशेष फर्क नहीं है जबकि

"फिएट" की कीमत १०,१३६ रूपये हैं "स्टैंडडं" की कीमत १०,६३० रुपये है ग्रौर "ऐम्बेसेडर" की कीमत १२,१३१ रुपये है: उस कमेटी में बैठनें वालों को संभवत: ९० हजार और पांच हजार में विशेष फक नहीं मालूम पड़ता है। मगर मुझ जैसे छोटे यादमी के लिये ४ हजार का बहुत बड़ा फर्क होता है ग्रीर मुझ जैसे ग्रधिक लोग हिन्दुस्तान में हैं बल्कि मझ से भी खराब हालत में हिन्दू-स्तान में ज्यादा लोग हैं। ऐसी स्थिति में उन सब लोगों के दिष्टिकोण को ध्यान में रख करके हम यह प्रयत्न क्यों न करे कि ये जो एग्जिस्टिंग तीन चार यनिट्स कार बनाने वाली हैं जीप को इनक्लड करते हुए उन में से कोई ऐसी कार बनाये। अब "स्टैंडर्ड" को ही ने लीजिये। उसकी हार्स पावर भी कम है और उसकी मैन्यफैनचरिंग कास्ट भी और कम की जा सकती है। उसकी जो फैशनेबिल बाही बनती है उसको भी कम कीमत का किया जा सकता है और उसको जनता कार में टर्न करके पांच छः हजार रुपने तक की बनाया जा सकता है।

श्री सी० डी० पांडे: ६ हजार रुपने के ऊपर एक्साइज इयुटी पड़ती है। इसको आप भूल रहे हैं कि तीन चार हजार रुपये एक्साइज ड्यूटी पड़ती है। अगर वह तीन हजार रूपया काट दिया जाय तो "एमोसेडर" की कास्ट प्राइस १० हजार रूपये है और उसमें डिफ़ेंस ° ५ हजार **म्पये है** ।

श्री सर्जन सरेडाः चौरडियाजी कह रहे हैं कि पांच हजार भी काफी होता है।

श्री सी० डी० पांडे : अगर गवर्नमेंट एक्साइज इयुटी न लगाय तो ठीक

श्री विमलकुमार मनालालजी चौरड़िया : ग्रगर बांडे जी के हिसाब से चलें ग्रौर यह मान कर बर्बे कि " स्टेंडर्ड " कार वाले छः द्वेबार

में भी देने को तैयार हो जायेंगे तो मैं मंत्रालय से प्रार्थना करूगा कि यह जो छ: हजार वाली कार है इसको जनता के लिये सस्ते दामों में तैयार करने के लिये इस पर इयुटी कम की जाये । हमारे वहां भारत वर्ष में जो इयटीज हैं वे सारी दनिया में सब से अधिक हैं। वह टैक्सेशन पर-मोटर-वहिकिल यु० एस० ए० में ५०० रुपये है तो इंडिया में २,८०० रुपये है ग्रीर पर-मोटर-बैहिकिल्स की यह फिगर और सब जगह की लेना चाहें तो फ्रांस में ८०० रुपये हैं, ग्रास्ट्रलिया में ६५० रुपये है, नार्वे में, १,०५० रुपये है ग्रौर हिन्दस्तान में २ = ०० रुपये पर-वेहिकिल टैक्सेशन है । एक ग्रोर तो हम यह मत बनाते हैं कि हमारे यहां यातायात के लिए सारी व्यवस्था होनी चाहिये ग्रौर दूसरी ग्रोर इतना हैवी टेक्सेशन लगायें तो यह कोई पसन्द ग्राने सरीखी बात नहीं है। कुछ लोग समझते हैं और हमारे ग्ररोडा साहब भी समझते हैं कि ज्यादा से ज्यादा टैक्सेशन लगाना चाहिये मगर मैं इस मत का है कि अगर हम इस को आवश्यकता को मानते हैं और यह समझते है कि ट्रांसपोर्ट की जरूरत है तो इतना हैवी टैक्सेशन लगावें यह कुछ न्याय-संगत वतीत नहीं होता है।

ग्रव हमारे यहां जितनी कार्स बनती हैं -- केवल जीप को छोड़ करके -- कोई कार हमारे देश की रोड्स के काबिल नहीं है। हमारी सरकार को चाहिये कि वह या तो सारी रोड्स को "फियट", "स्टेंडर्ड" ग्रौर " ग्रम्बैसेडर" के काबिल बनावे या फिर इन गाडियों को रोडस के काबिल बनावे या कम से कम एक गाडी इन में से ऐसी बनावे जो कि क स-कंट्री-रोडम पर भी चलाई जा सके । जीप तो है लेकिन वह बहुत महिगी पड़ती है और आज भी कास-कंटी के लोगों का स्राकर्षण पुरानी १६२६, १६२६, १६३०, १६३१. या १६३२ की फोर्ड ग्रांर शिवरलेट के ऊपर है। तो उस टाइप का कोई माहिल हो जाय जो कि कास-कंदी के लिये भी लाभदायक हो सके। चनाव के दिनों में ग्राप

लोगों को भी और हम लोगों को भी यह अनुभव होता है कि १४, २० आदमी एक बार चढ कर चलें तो जीप हार भी सकती है लेकिन यह फोर्ड ग्रौर शिवरलेट नहीं हारती है। ऐसी स्थिति में हमारे यहां एक माडल ऐसा जरूर होता चाहिये जो कि साधारण लोगों के काम में ब्रासके ब्रार सरो दानों में निल सके। इसके लिये प्रयत्न क्यों नहीं किया इसके बारे में भी बिचार करने की अत्यंत आवश्यकता है।

प्रतिबेदन में पेज ५ पर यह सुझाव दिया है कि स्पेयर पार्ट्स का इत्पोर्ट कम किया जाय, वह ठीक है परन्तु इस परिषा ने जो ५ सब-कमेटियां बनाई उनमें से तीन या चार की बैठकें तो हुई लेकिन एक सब-कमेटी जो "रिसर्च, टेस्टिंग एंड क्वालिटी कट्टोल" के लिये बनाई गई थी उसकी कोई बैठक नहीं हुई। इस वक्त "क्वालिटी" की सब से ग्रधिक ग्राव-श्यकता है क्योंकि थोड़े दिनों में " लैंड मास्टर" पजें ढीले होने के कारण ग्रावाज करने लगती है और " बंड मास्टर" का काम करने लग जाती है, उसके सारे ग्रस्थि-पंजर ढीले हो जाते हैं और उसके सारे बाड़ी के पूजें, रिंग और पिस्टन वर्गैरह सब ठीक ठाक कराने पड़ते हैं.रिंग भी बदलनी पड़ती है और सारी सामग्री बदलनी पड़ती है। तो ऐसी स्थिति में यह जो "रिसर्च, टेस्टिंग एंड क्वालिटी कंट्रोल" के लिये जो सब कमेटी बड़ी कुपा करके बनाई थी उसकी एक भी मीटिंग का न होना ठीक नहीं है । हमारे यहां क्वालिटी कंट्रोल की व्यवस्था ठीक हो यह हमारी सब से प्रथम आवश्यकता है, तो इस दिशा में भी कुछ किया जाना चाहिये।

माडेल्स के बारे में हमारे ग्रारोड़ा साहब ने कहा। मैं भी इसी मत का हं कि हमारा देश बार बार माडल्स बदलने को एफोर्ड नहीं कर सकता मगर हमारा देश ऐसा है कि कहीं पहाडी इलाका है ग्रीर कहीं मैदान है, कहीं अबड खाबड़ है तो कहीं साफ मैदान है इसलिये कम से कम एक माडल ऐसा फिक्स

Report of Development [RAJYA SABHA | Automobile. Ancillaries Council far Automobiles.

श्चा विमलक्षमार मन्तालालजी चौरडिया कर दिया जाना चाहिये जो कि सब ग्रलग ग्रलग रोडस के लिये. ग्रलग ग्रलग कामों के लिये ठीक हो । दो, तीन से अधिक माडल होना चाहियें मगर एक सरीखा ही तोन तीन माडल कर के रखना जो कि खराब सडक वर चलना पसन्द नहीं करते ठीक नहीं है। एक बार मही बाद इसका अनभव हुआ है। मैं "ग्रम्बैसेडर" ले कर चला ग्रौर **सडक ख**राव होने की बजह से मोटर ने बम्प लिया, उसने जम्प लिया ग्रीर उसका चैम्बर फुट गया । इधर उधर गांव भी नहीं था जब रात को १२ बजे बक कोई टक नहीं ह्या गया तब नक हम लोग बहांसे नहीं जासके। तो रोड का बदलना तो ग्रसम्भव है इसलिये इस दिशा में मोटर का माडल बदलने में कुछ करेंगे तो ग्रन्छ। होगा ।

कमिशन के बारे में भी शिकायत है, इसकी बजह से भी कीमत बढ़ती है टैरिफ कमिश्रन ने भी अपनी रिपोर्ट में इस बात को कहा है। विकेताओं को साढे सत्तरह परसेंट का कमिशन दिया जाता है। मेरी समझ में नहीं आता है कि जब इतनी भारी डिसांड है कि हमेगा लेने वालों की क्य लगी हुई है तो फिर साढ़े सत्तरह परसेंट का कमिशन क्यों रखा जाता है। मेरा ख्याल है कि बह सिर्फ इस लिये है कि विरला साहब तो खद नकसान उठाकर बेचने के लिये तैयार हैं मगर उनके एजेंट कहते हैं कि नहीं हम तो साढे सत्तरह परसेंट कमिशन से कम पर बेचने को तैयार नहीं हैं। फिर उसके निये कितना ब्लैक होता है और क्या नहीं होता है यह श्रीमान से छिपा नहीं है। ऐसी स्थिति में इस दिला में भी हमको कुछ न कुछ विचार करके का र्वत्राही करनी पड़ेगो जिससे कि यह कमिशन सादे मत्तरह प्रतिशत के बजाब ढाई प्रतिशत पर आ जाय क्योंकि छोटे छोटे ग्राइटम्स के लिये जिनमें कि सौ रूपया का माल होता है लोग पांच परसेंट किश्शन पर काम करने को तैयार हो जाते हैं तो किर इसके लिये इतना बड़ा कमिशन कभी न्यायसंगत नहीं हो सकता है।

& Transport Vehicle Industries

चिकि समय कम है इस वज् से मैं इन मुझायों के साथ समाप्त करता हूं ग्रीर यह निवेदन करूगा कि जपा करके कम से कम एक माडल ऐसा जरूर निश्चित कीजिये जो कि हमारे देण के ऊबड खाबह रास्तों पर चल सके, दसरे हमारे यहां इनकी कीमतें कम हो सकें इसके लिये व्यवस्था करनी होगी, तीसरे, जो पांडे कमेटी की रिपोर्ट ग्रापने दफ्तर दाखिल कर रखी है उसको भी ग्रपने सामने रखने की कृपा करें ग्रीर जो इतना अधिक कमिशन दिया जा रहा है उसको भी कम किया जाय। इसके अलावा जो बहत ज्यादा टैक्सेशन लगा रखा है उसके सम्बन्ध में भी यदि सचमच इसका विकास करना चाहते हैं तो इस दण्टि से कुछ न कछ कमी करना ग्रति ग्रावण्यक है।

SHRI LOKANATH MISRA: Does the hon. know that without recommendation of somebody at the top no dealership or no agency for automobiles is being given? D< he know that?

श्री विमलक्मार मन्त्रालालजी चौरडिया : वह तो है ही, वह उनका काम करेंगे श्रीर मैं अपना काम कहना। मेरी प्रार्थना है कि इसका विकास की दृष्टि से जितना ग्रधिक से ग्रधिक व्यापक रूप दिया जा सके बैसा देने का कष्ट करें। धन्यबाद ।

SHRI M. RUTHNASWAMY: Madam Deputy Chairman, if I take part in this debate it is because I am more interested in the ancillary industries rather than in the automobile industry itself because these ancillary industries belong to the category of small-scale industries which give rise to a widespread demand for technical craftsmanship and provide employment to hundreds of thousands of people.

I will be satisfied with just one word about the automobile industry. I am not at all impressed by the argument in the Report that a or product.ed at Rs. 7,000 will not be a cheap car.

Council for Automobiles,

Even if sales-tax and other duties ate added, it will be cheaper than the cajs that are produced at the present moment in India and even if the price is the same as that of the present cars, it will add to the number of cats available and help to break that queue to which Mr. Arora referred, when peop'e have to wait for two or three years in order to get the car they want, In the Plans also we have reference to the importance of these ancillary industries.

The Third Plan Report says that at Bangalore a small ancillary industry has been established to serve the Hindustan Machine Tools Factory and it is proposed to encourage motor ancillary industries also. It is also said Jn that Report that automobile and diesel engine parts should be encouraged to be produced in the country. But what are the results of either the activities of this Development Council pr of the suggestions made in the Third Plan Report? We would like to kndw how many tons of these various machine parts that had been listed here-it looks more like a trade catalogue oi motor machine parts-haye been produced. We would have liked to have some statistical information about the number of parts produced and the value of the total parts produced so far.

May I suggest that these ancillary industries should not be merely attached to these largescale automobile industries but the Government should also take a hand in encouraging the promotion of these ancillary industries? They might make use of the Industrial Estates that are established in most of the chief cities of India and have a section devoted to the making of these engine and other motor car parts. In the rural industries sector also the Government might try to encourage the establishment of these ancillary motor car parts industries. In Taluk townsnot so much in villages because the villages are economically not viable-and at village union centres or at the sites of fairs and markets and santhais as they are

called in Tamil, these small ancillary industries could be established. Even if they start as mere repair shops round the petrol pumps scattered on rhe highways, they should start as a small-scale industry that would eventually develop.

I think the development of these ancillary industries should not be left mainly to the Development Council because, as has been pointed out, the Committee consists of mainly large-scale industrialists and they are interested only, if they are interested at all in the development of these ancillary industries, in so far as they are attached to their great workshops. What the Government should aim at is the spreading of these small ancillary industries or workshops al[over the country so that they may form an important part of the small-scale industrial development with which the whole industrial prosperity of the country is bound.

थी धार० के० भवालका (पश्चिमी बगाल) : उपस्थापित महोदया, मञ्जे आपको जन्यवाद देते हुए खणी होती है कि आपने पक्षे बोलने का ग्रादेश दिया ।

हिन्दस्तान मोटर कम्पनी के बारे में थोड़ा मैं जानता है। वहां मोटरों की भारी डिमान्ह है । सितम्बर महीने में २,००० एप्लीकेशन्स अर्ड हैं और अगस्त के महीन में हैढ हजार एप्लीकेशन्स आई भीं। मोटरों की इतनी डिमान्ड होते हुए क्या क एए है कि मोटरें नहीं बनती । मैंने मोटर के कारबाने-दारों से बात की तो उन्होंने कहा कि तीन महीने से मोटर का खाता बन्द है इस लिये मोटर नहीं बनते और डिमान्ड ज्यादा बढ गई है। चार पाच वर्ष पहले हमारे छानरेबल मिनिस्टर मेरे साथ जा रहे थे और उन्होंने कहा कि दो वर्ष में छोटी मोटर गाडी बना देंगे । मैंने कहा इस देश में छोटी गाडी बहत जरूरी है ग्रीर उसकी डिमान्ड बहुत बढेगी क्योंकि थोड़े पैसे वाले आदमी ज्यादा हैं और उनको सवारी के लिये बहुत दिक्कत है। उन्होंने Council for Automobiles,

श्री ग्रार० के० भ्वालका कहा हम ग्रापको जरूर देंगे । वह हमारी बात गवर्नमेंट ने ड्राप कर दी, आगे नहीं वढी। तो मैं ऐसा सोचता हं कि छोटी गाइ। बनाने के लिये गवर्नमेंट को इजीली लिबरल हक्म देना चाहिये कि जिससे छोटी गाहियां बनें , और लोगों को राहत मिले। ग्रभी हाल में मुझको गाड़ी का यहां से परिमट मिला, मैंने कलकत्ता में बातचीत की तो वहां से उन्होंने कहा कि हम से ले लीजिये। ग्रभी गाड़ी मुझे नहीं मिली, अब वह कलकत्ता से बाई रोड आयेगी श्रोर कुछ दिन लगेंगे। तो मैं ऐसा सोचता हं कि अगर भारत सरकार छोटी गाड़ी देने की चेष्टा करेगी तो में समझता हं यह देश के लिये बहुत जरूरी साबित होगा।

दूसरी बात यह है--मैं आपसे कलकत्ता की बात करता हूं और वैस्ट बंगाल में कलकत्ता बहुत बड़ी नगरी है--वहां मोटरों की इतनी डिमांड होती है जब कि वहां मोटर खडी करने की जगह नहीं मिलती, तो भी मोटरों की डिमांड इतनी ज्यादा है कि लोगों को मिलती नहीं । ग्रभी थोड़े दिन पहले मैं कल-कत्ता में था, मैंने देखा कि एक वर्ष की, दो वर्ष की गाड़ी १७,००० में लोग खरीद रहे थे। नए के दाम १४,००० ग्रीर पुराने के १७,००० रुपये, क्योंकि गाड़ी नहीं है। २,००० टेक्सी गाड़ियों के लिय हमारी वैस्ट बंगाल गवर्नमेंन्ट ने परमिट दिये लेकिन लोगों को गाड़ी नहीं मिली, फिर मालम हम्रा और भी ज्यादा दाम देने को तैयार हैं लेकिन गाड़ी नहीं मिलती। वहां ऐसी स्थिति है कि ४ बजे से ६ बजे तक शाम के वक्त न टाम मिलता है, न बस मिलती है, न मोटर या टैक्सी मिलती है, यह अवस्था कलकत्ते में है। तो मैं सरकार से निवेदन करूंगा कि जितनी जल्दी हो सके छोटी गाडी सरकार बनाये नहीं तो अगर सरकार को बनाने में बहुत देर होती है तो जो प्राइवेट सेक्टर में कार बनाने वाले हैं उनको ग्रार्डर दें कि वे जल्दी से जल्दी कुछ समय के भीतर बनायें । मैं

समझता हं कि छोटा गाड़ी देश के लिये ज्यादा उपयोगी होगी ।

में ग्रापका ज्यादा समय नहीं लेकर ग्रापन जो मझको समय दिया उसके लिये धन्यवाद देता हं ।

SHRI C. SUBRAMANIAM: Madam Deputy Chairman, the debate on this Report covered a very wide ground. I do not think it would be possible for me to touch all the aspects which were put -forward during this debate; particularly the hon. Member Shri Dahyabhai Patel from free enterprise onwards he went into the virtues of free enterprise and the dangers of public sector projects-and I have made a note of the various points he madeand then the taxation policy of the Government, the financial policy of the Government, the economic situation in the country, the labour policy, export policy, immigration policy, agricultural policy and of course he could not forget the ex-Defence Minister also and he brought him also, and I do not think when he touched these topics, he expected me to reply to all these things.

The main dissatisfaction expressed by various Members in this House with regard to the state of the automobile industry, particularly, with regard to the manufacture of automobile cars it shared by me also. But what we have got to consider now is, in the present circumstances, what should be the correct policy with regard to the development of the automobile industry. There has been considerable misunderstanding with regard to the scope of the Development Council. As a matter of fact, Development Councils have been formed for the various sectors of industry and automobile industry is one. These Councils are not there to lay down the policy for the Government. These are all intend, ed to provide a technical forum wherein various matters relating to these industries would be discussed to improve the technical efficiency, to improve the economies of the various

industries and it is for that purpose that these Councils are constituted. Therefore, if the composition of the Council is of a particular pattern, it cannot be helped. We cannot put particularly people who are not conversant with these industries and the technicalities of

with these industries and the technicalities of these industries and call it a Development Council. Therefore, if some opinions have been expressed by this Council with regard to other policies also, it is an expression of opinion given by anybody in the country, but what is most important, in this context, is the technical contribution they make for the improvement of this industry.

With regard to the policy, since it was touches by almost all the Members, I think I would make it quite clear. As far as the Government are concerned, they have given first priority to the production of commercial vehicles, trucks and buses. As far as that is concerned, we wanted to have a production of 60,000 vehicles by the end of the Third Plan period. Our present licensed or sanctioned capacity is now to the extent of 7ti.9O0. ff there had been no emergency, I have no doubt in my mind that we would have reached this target of 60.000 vehicles but as things stand, I think by the end of the Third Plan period we would be reaching only 45,000 . .

SHRI M. P. BHARGAVA: Per year?

SHRI C. SUBRAMANIAM: Yes, per year but it should be possible to reach the target of 60,000 very early in the Fourth Plan period. As far ss cars are concerned, they get only the ihird priority. Next priority is to the scooters and motor-cycles. The Third Plan envisaged a production target of 50,000. As a matter of fact, the present licensed and sanctioned capacity is to the extent of 56,000 excluding mopeds.

SHRI ARJUN ARORA: What is the installed capacity?

SHRI C. SUBRAMANIAM: Installed capacity will not be as much. It

would be round about 40,000 but sanctions have been issued and they are further putting up their capacity and therefore, by the end of the Third Plan we may be somewhere near this installed capacity but certainly we would not be producing as much as 50,000 as contemplated. Perhaps 35,000 or 40,000 we would be produc, ing.

As far as cars are concerned, >vhich gets the last priority, the Third Plan target was 30,000 but our present licensed capacity which is the installed capacity also, is only 20,200 ai.d it has not been possible for us to give any sanction for the expansion of the existing units. Therefore they stay where they are. That is the real difficulty, and in addition to that, the emergency came and the defence requirements had to be largely met. That defence requirement was of the category of trucks and other vehicles and jeeps and motorcycles. And more than that, the existing resources had to be diverted specially to meet defence requirements. Therefore, particularly car production was cut down to a considerable extent. That was the rea] difficulty which the car production had to face and the scarcity which we see in the country today is mainly because of this low production which again was due to the emergency and rightly We gave a low priority to the production of these cars during the emergency. Even what we were producing before, during 1961-62, we are not producing now. We are producing now less number of cars and, therefore, we find scarcity everywhere, and when there is scarcity there is an inflated demand also. Even a person who may not require a car immediately thinks to himself, why not I also register? And he thinks so particularly where there is the prospect of getting a premium for the car and he goes and registers his name in the offchance of getting a car and making a profit out of it. But I do agree that there is unsatisfied demand as far as cars are concerned.

The main difficulty in the expansion of the production of cars is due

[Shri C. Subramaniam.] to the foreign exchange searcity. In the present context of prioritis ii has not been possible to allocate any foreign exchange for the expansion programme of production of cars. But it should be possible for us to utilise the existing capacity. Even for the purpose of utilising the existing capacity a proportion of the components has to be imported from abroad and that requires foreign exchange which it has not been possible to allocate. It has not been possible to allocate foreign exchange to get all the components which would be required to produce up to the capacity.

SHRI AKBAR ALI KHAN: To what extent do we require these foreign components?

SHRI C. SUBRAMANIAM: I will certainly mention that. That is one of the important things which should be taken into consideration. That is why we attach great importance to the maximum attainment of the indigenous components in the car, and we have laid a target of 90 per cent, indigenous components before the end of 1964. But for the emergency we feel it would have been possible for us to reach this target of 90 per cent indigenous components by March 1964. But now that date has to be extended to the end of 1964. As a matter of fact, today I can give the attainment of the indigenous" components by various vehicles. For "Tata Mercedes-Benz" it is 74 per cent., "Bedford" 60.9 per cent., "Dodge" 79:85 per cent., "Ley'.and" 76 per cent., "Jeeps" 79.3 per cent, "Ambassador" 76.91 per cent., -uejs pue -;uaD jsd x>g ^ei^,, dard Herald" 60.18 per cent. As long as we have to go on importing the balance of the components, to that extent, in the context of the scarcity of foreign exchange, naturally the production will be of a lower order and therefore to that extent

.Aft HON. MEMBER: The percentage you give is to the cost, I think.

SHRI C. SUBRAMANIAM: Yes, the percentage is to the cost of the car. Therefore, I say to that extent we

want to push up the indigenous contents, for to that extent, the foreign exchange requirement will be less and therefore we will be able to produce more cars with less foreign exchange and that is what we are attempting to do. That is why we are giving foreign exchange for capital equipment to be imported for the production of these various indigenous components. We are giving sufficient foreign exchange and with the foreign exchange made available now, the programme of reaching the 90 per cent, target can be attained by the end of 1964. This is the main aspect which has to be kept in mind.

Another aspect which has to be kept in mind is that when we produce these components inside the country, unfortunately, the prices of these components are much higher than the prices of components imported. Therefore, the more indigenous components you have in the car, the greater is the cost of production of the car. That is the unfortunate condition in which we are situated. Therefore, when we say that we will reach the target of 90 per cent, indigenous components, to that extent, let us remember, the cost of production of the car is bound to go up. As for the selling price of care, I shall come to it later. We are now encouraging the ancillary industries for the purpose of producing these components and Prof Ruthnaswamy has rightly emphasised the development of these ancillary industries. But then they cannot be developed as he envisages, as a village industry or as a cottage industry. It has got to be a specialised and efficient industry, because what is produced in any part of the country . . .

SHRI M. RUTHNASWAMY: I did not say "village industry". I said "rural industry".

SHRI C. SUBRAMANIAM: All right, let it be rural industry. But it cannot be done in that way, as a rural industry. As a matter of fact, the more you decentralise the production of these various components in various parts of the country in different factories, the greater the efficiency should be and the quality also has got to be improved, because whatever part is produced has got to fit into the main machine, into the main car. Otherwise its production will be of no use. So, unless they maintain quality and they maintain efficiency, this will be of 10 use. When we talk of an ancillary industry being developed, we seem to think of a lower level of efficiency or a lower level of quality and that these will meet the requirements. On the other hand, the smaller industries will have to be more efficient and they have to be more quality-conscious also. That is the main thing.

In spite of all that we have made considerable progress in the development of our ancillary industries and today they contribute about 30 per cent, of a motor car, I mean the ancillary industries. I am not including items like tyres and so on, but the actual components going into a car. But by the end of the Second Plan period the annual value of ancillary production was only Rs. 12 5 crores. In 1962 it was Rs. 18 crores and in 1963 up to September they have produced goods to the value of Rs. 22 crores. Therefore, hon. Members ma\ realise how fast these ancillary industries are being developed. But to that extent, as I have already stated, the cost of production is also bound to go up.

Then, Madam, a case was made out that the increase in the cost is due to the fact that there is a huge profit-margin to the capitalist producers particularly. I would like to disabuse the minds of hon. Members with regard to this.

I will take the case of the "Ambassador" car. In 1956 the prevailing price was—I mean the ex-factory price—Rs. 8,308. At that time there was no cost-accounting No cost-accounting had been done with regard to the production cost of the car. Then, as hon. Members are aware, the

T riff Commission was appointed and .. report was submitted in 1956-57. They went into the cost of production of the car and they fixed the cost at Rs. 9,224, I mean the cost of production. With regard to the dealer's margin also, there has been some misunderstand ng that it is at the level of 171 Per cent, or 20 per cent, or whatever it was. As a matter of fact. only 10 per cent, margin is allowed and there have been representations in the recent past that this 10 per cent, is not sufficient in the present context, because they "have to store so much of spare parts and other things for servicing and they find it difficult to meet all these requirements out of this margin of 10 per cent.

SHRI V. M. CHORDIA: Since when was it made 10 per cent?

SHRI C. SUBRAMANIAM: From 1956 onwards, I think.

SHRI V. M. CHORDIA: 1 think in the Report for 1956 the percentage is given as 17J per cent.

SHRI C. SUBRAMANIAM: I know that now it is only 10 per cent. I can say then that we have reduced it by 7i per cent. After that, as far as the cost of production is concerned, it was increased only once, and that was in 1958-59. They demanded that because of the cost of the indigenous contents and other things, an increase of Rs. 1,200 per vehicle should be

given. But the actual increase 5 P.M. given was on'.y Rs. 300. So.

from Rs. 9,224 in 1958-59 an increase of Rs. 300 was given. Since then no increase has been given in respect of the actual cost of production. Whatever increase has been given is in respect of excise duty, customs duty or the various other inevitable things which they could not meet. In respect of cost of production, in respect of increased purchases of indigenous components, no increase has been given. As a matter of 'fact, there has been a good deal of agitation that at the present rate they would be incur-

[Shri C. Subramaniam.] ring a loss instead of making any profit whatsoever. A cost accountant has gone into the cost of production now and that report is also available with us.

Meanwhile, there was the Jha Committee Report which wanted that the prices should be brought down. At that time it was envisaged that each producer would bring down the cost by at least Rs. 200. That was given effect to by the "Premiers" and "Standard" also 1 think, but Hindustan Motors did not give effect to this cut. They continued to have their original price without any cut whatsoever because they were pleading that they were entitled to an increase and they could not cut down further. Recently after examining the cost accountant's report, we have come to the conclusion that at least for the "Fiat" producers and the "Standard" producers we should restore the cut. In respect of the "Ambassador" they have not cut their price, but these people had cut their price. They should at least be allowed to restore their cut. That is the only increase we have recently given.

SHRI BHUPESH GUPTA: What prevents you from compelling the Birlas to accept the cut?

SHRI C. SUBRAMANIAM: This was a voluntary cut and we cannot enforce a cut like that. Then, naturally they will claim another Tariff Commission to go into their cost of production and it should be justified after all. And, therefore, it was not possible. In any event, what we have' done now ,1s even though the cost of production as estimated by the cost accountant shows a little more, we have allowed only the restoration of the cut. Nothing more than that. All the increases which have taken place are due to the excise duties and the customs duties and nothing more than that. That is the cost structure available today. Therefore, to think that there has been an increase from month to month or from year to year

on the part of the producers is not correct picture.

Today if we make an actual assessment, even if there is any profit, the profit will only be marginal, as far as this industry is concerned. But as was pointed out by Mr. Arora, as long as we have three producers and three models for a production of 20,000 cars-that is what we are producing todaycertainly by no stretch of imagination, whatever method we may adopt, it would be possible to cut down prices at all. As pointed out by the hon. Member, Shri Dahyabhai Patel, it is only at the level of 50,000 and 1,00,000 that we would be able to adopt the methods of mass production and thereby cut down costs. If we are to reach that level of production and if there are three producers then at least we should be able to produce 1.50,000 cars. Then alone all the three cars would reach that economic level of production. We are just at the level of 20,000. Therefore, if we are to reach 1,50,000, how long have we to wait? Particularly in the order of priorities we have given to automobile cars it might take another generation. I do not know. Therefore it becomes necessary now to find out a method. So that, whether nationalisation—I am all in favour of nationalisation if that is possible—is there or not, we have to find out some method or other to see that we do not have too many models in the country. Therefore, I can assure hon. Members that I am devoting some attention to this aspect and I hope it may be possible to find some solution to this very difficult problem.

SHRI R. K. BHUWALKA; What about the small car?

SHRI C. SUBRAMANIAM: I shall come to that. Therefore, unless we bring about this state of affairs whereby we will be able to produce one model—there may be two types in the same model, a small car and a medium-sized car that is a quite different—thing—and increase produc-

tion at least to the level of 50,000, bringing down o¹ cost would be an impossibility. Therefore, we have to find methods for that.

SHRI N. M. LINGAM (Madras): What is the total demand for cars of all sizes today?

SHRI C. SUBRAMANIAM: It is anybody's guess. As a matter of fact, my own impression is that we can sell 50,000 cars provided we sell it at a moderate price. If you sell it at Rs. 12,000 and Rs. 14,000 certainly there may not be demand tor 50,000. But if you bring down the price to Rs. 7,000 or Rs. 8,000 or slightly more, I think it should be possible to sell at least 50,000.

SHRI BHUPESH GUPTA: How do you propose to bring it down?

SHRI C. SUBRAMANIAM: That is what I am saying. At one place we should be able to produce 50,000 cars. It is on that line I am thinking about it. I do not know the solution immediately. If that solution is found, I would naturally place it before the House. I only say that I am giving consideration to it and as soon as I come to some conclusion, certainly I will take the House into my confidence.

SHRI BHUPESH GUPTA: The Gov. ernment should undertake production.

SHRI DAHYABHAI V. PATEL: Then, the price would become double.

SHRI C. SUBRAMANIAM: I do not know what should be done, but I have not yet come to any conclusion. I know what Mr. Bhupesh Gupta would say and what Mr. Dahyabhai Patel would say. One would say, 'Take it over' and the other would say: 'No, leave it to some private enterprise'. As I said, what I want to tell hon. Members is that I have not yet come to any conclusion.

SHRI BHUPESH GUPTA: Madam Deputy Chairman, the hon. Minister

had made a commitment in this House that when the small car would be manufactured in the country that would be only in the public sector. Does he stand by it today or does he want to modify the stand he took in this very House?

SHRI DAHYABHAI V. PATEL: It was under the shadow of Mr. Krishna Menon.

SHRI C. SUBRAMANIAM: I can assure the hon. Member that we stand by the assurances given to this. House and we stand by our policies. We do not change our policies as often as the Communist Party does.

SHRI BHUPESH GUPTA: We want to know whether you stand by that particular thing, if small cars were to be manufactured in the country that would be in the public sector. That is what you said.

SHRI C. SUBRAMANIAM: I am coming to that, the small car aspect of it, and I shall deal with it when I particularly refer to that. Therefore, this is the problem confronting the production of automobile cars and of bringing down the price of cars. We have to find a solution to that.

In this context, reference was made to the production of small car or people's car, whatever the name might be, and somehow the Communist Party has an obsession that vested interests have got a hold on the Congress Party or on the Government and that we are influenced by the vested interests in the country. I do not know whether it is only a reflection of their own mind to the Congress Party and to the Congress Government. As a matter of fact, for taking the final decision, to the extent a Minister is responsible, I am responsible for taking the decision to give up the production of small car in the present circumstances. And I for one thought it out fully, the economics of it, the priority to be attach[Shri C. Subramaniam.]

ed to it, the availability of foreign exchange for that, etc.

Taking all these into consideration and having participated in the formulation of the First Plan, the Second Plan and the Third Plan and also having understood the priorities to be attached to the various lines of production, I came to the irresistible conclusion that the production of small cars and the investment on them will not be justified. It may be a wrong judgment. But to say that this was because some vested interests brought some pressure to bear is absolutely wrong and I want to assure Shri Bhupesh Gupta that as far as I am concerned there was absolutely no pressure. Nobody attempted it even. I exercised m_v independent judgement. It may be that my judgment is wrong. But to say that I was influenced by anybody is absolutely without any basis whatsoever. Therefore, I hope that the hon. Member would take this assurance and hereafter at least would give up harping on this that vested interests were responsible for dropping this project. It is not so.

Then, Madam, the point was made with regard to the price also by Shri Bhupesh Gupta, that there was monopoly condition prevailing and that it was a dictated price. That also I dealt with. I could very well understand with regard to criticism the methods of production, the efficiency of production, the economies of production, and with greater efficiency it should be possible to reduce the cost of production. But to say that there is monopoly condition prevailing in the automobile industry is absolutely wrong, because there are three producers there today, and as a matter of fact, if there had been only one, that would have given them economies of production, and in that monopoly condition, whether it is in the private sector or public sector, it should have been possible for them to bring down the price. If the price i

factor today is at the high level, it is mainly because there is no monopoly. It is not produced by one concern. It is being produced by three concerns at a very low level.

SHRI AKBAR ALI KHAN: If you bring in one of two more, there would be greater competition,

SHRI C. SUBRAMANIAM: Therefore, to say here also that this Government is being dictated to by Birlas or Tatas, whoever they may be, by vested interests, and that because of that this high level of prices is being maintained is another illusion of the Communist Party.

SHRI BHUPESH GUPTA: Just now you said that Mr. Biria would not accept a cut of Rs. 300.

SHRI C. SUBRAMANIAM: I also said that there was justification. That was because their production cost was much more than that of others. Therefore, it was not possible for them. In spite of the fact that the other two cut down the price, it was not possible for them to cut it down. You may say that there was inefficiency to that extent, I am prepared accept that, but that is a different thing. Therefore, as far as the price is concerned, it is not a question of dictated price. The cost accountant of the Government goes into it. Of course it is always possible to say that the cost accountant is being influenced by the capitalists. Then we cannot live in this country at all because somebody or other will be influencing somebody e'se. Therefore, we have to take into account the existing state of affairs, and on that account we have made as far as possible an accurate costing of the production cost, and it is on that basis that we are trying to have the price.

As far as the trucks are concerned, it is not necessary to have 50,000 or 100 000 production. I am told that 24,000 would be an economic size particularly when we produce vehicles of

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3 tons, 5 tons and above. Therefore, as far as that is concerned, I hope it would be possible for us to reach the level of production of 24,000 or 2;i,000 very soon. As a matter of fact, TELCO would be reaching that production very soon. There also the main difficulty with regard to the prices is the higher price of the indigenous components. As long as we have too many ancillary industries producing these and too few goods, there also we do not attain the economies of production.

While I do agree with Prof. Ruth-naswamy that these should be spread over everywhere in large numbers, once you have these large numbers, then whatever is available for production will have to be distributed among these large numbers. And once you distribute among these large numbers they would be producing at a very low level, and then the cost of production is bound to go up. Therefore, there also, as far as the ancillary industries are concerned, we are trying to achieve the economies of production by giving large-scale production to the existing ancillary units. If it is not possible for us to give fresh licences for the production of some of the components, it is mainly because of this consideration. If we go on licensing too many 'concerns for this purpose, then ultimately we would find that the co.:t of production would be going up higher and higher, and even when we reach the economies of production at the producer's level, because of these ancillary industries, it would not be possible for us to bring down the cost.

The second factor is the raw materials. As long as the raw material costs are much higher than the raw material costs in other countries, to that extent the higher cost of production will get reflected here also. But we are trying our best to produce all the raw materials within the country so that the foreign exchange scarcity will be got over. We are also trying to see that these raw materials are produced at a reasonable cost so

ihat all the machines, not only the automobiles but the various machines which would be using these raw materials, are produced at a reasonable cost. That is one aspect which we wi.l have to keep in mind.

Then various suggestions were made with regard to roads and various other things. As a matter of fact it is quite outside the scope of my Ministry. They should be considered by the Transport Ministry. The various other suggestions made, I am sure, will be taken note of by the concerned Ministries, and I hope they would take steps to see that proper roads are made available.

With regard to taxes and all those things, I hope the Finance Minister will take note of these questions and have a tax structure which would fit into the economy of our country.

SHRI GOPIKRISHNA VIJAIVAR-GIYA (Madhya Pradesh): May I know whether the production of jeeps 13 increasing?

SHRI C. SUBRAMANIAM: As far as jeeps are concerned, we fixed a target of 10,000 for the Third Plan. We have already achieved the target particularly because .of the emergency. But till recently, the entire production was being absorbed by the Defence Ministry. From this month onwards they are releasing some for civilian consumption, and I am told that in the months to come progressively more and more jeep vehicles will be released for civilian consumption.

Shri GOPIKRISHNA VIJAIVAR-G.TYA: The Japanese model is a much improved model. Are our people adopting some improved model?

SHRI C. SUBRAMANIAM: It should be possible for us to bring out whatever model is possible. I am glad the hon. Member mentioned about this. One aspect of this automobile industry today is that we are tied down to the models which we have got from

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[Shri C. Subramaniam.] our collaborators. We do not do any research or development to bring out new designs. In Japan, while in the beginning, they got into collaboration with foreign producers, later on, because of their own research and development they were able to produce own designs which would suit their conditions with regard to road, with regard to climate, etc. But unfortunately, we are still tied down to foreign callaborators, and .1 hope and trust that in this direction also we would be making progress in the near future so much so that cars of Indian design suited to Indian conditions would be produced here and in large numbers. It is my view—it is an anti-Marxist view-that individuals should own cars and that too in large numbers-and this has been advocated by Mr. Bhupesh Gupta proving the theory of Prof. Ruthnaswamy as to how far the Communist Party is pro-Marxist, how far they follow the Marxist principles, how far they believe in them. As a matter of fact they say that there should be more cars for

individual consumption. That itself shows that they are breaking away from the Marxist principles. (Interruption) ,1 am not yielding.

I do not think there is any more point for me to mention. But I am grateful to the Members for highlighting the various points which the Government have got to take note of in developing this automobile industry. To the best of my ability I give this assurance, we shall see that there is greater efficiency, that these vehicles ar_e produced at lesser cost, and that our people are benefited more and more by the development of this industry.

THE DEPUTY CHAIRMAN: The House stands adjourned till 11 A.M. tomorrow.

The House then adjourned at twenty minutes past five of the clock till eleven of the clock on Friday, the 22nd November, 1963.